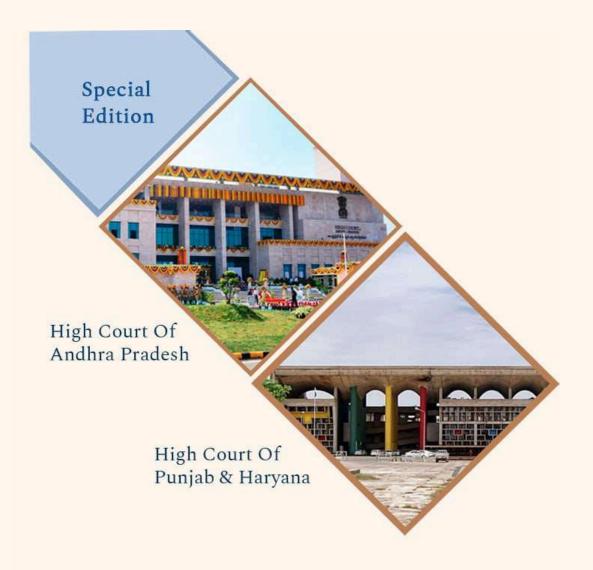
December, 2024



Newsletter

e-Committee, Supreme Court of India



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e-Committee Newsletter, December 2024

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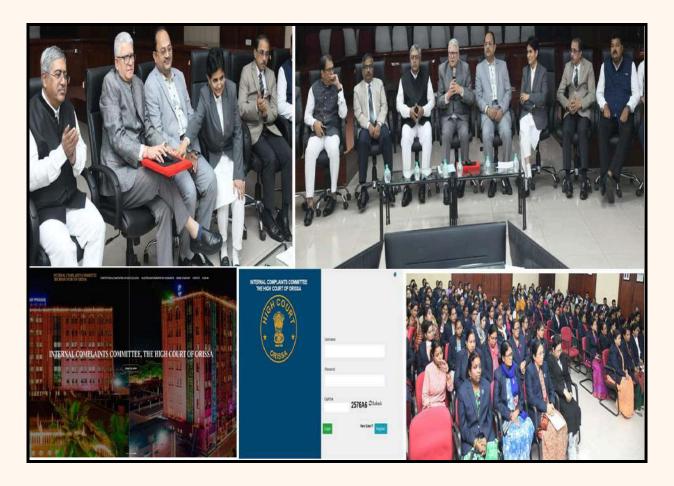
High Court of Gujarat Launches SARAS: Remote Adjudication Courts for NI Act



a move to revolutionize the In judicial system, the High Court of Gujarat inaugurated the Statewide Remote Adjudication Access to System (SARAS) for cases under the Negotiable Instruments Act, 1881. The ceremony, held at the Gujarat High Court Auditorium, was graced by Hon'ble Mr. Justice Surya Kant, Judge of the Supreme Court of India, and Shri Bhupendrabhai Patel, Chief Minister of Gujarat. The initiative, led by Hon'ble Mrs. Justice Sunita Agarwal, Chief Justice of the Gujarat High Court, aims to address delays in

cheque bounce cases filed by banks and NBFCs in Ahmedabad City. These SARAS Remote Adjudication Courts will use VC, e-filing, and digital record management to transform the justice delivery system. technology By leveraging and optimizing judicial resources, SARAS ensures faster case disposals without requiring additional infrastructure. This initiative not only addresses arrears but also boosts judicial economic growth by prioritizing timely resolution of commercial disputes.

Launching of Internal Complaints Committee Portal of the High Court of Orissa



On 03.12.2024, the Hon'ble Shri Justice Chakradhari Sharan Singh, Chief Justice, High Court of Orissa launched the Internal Complaints Committee portal, in presence of Hon'ble Companion Judges of the High Court of Orissa. The Internal Complaints Committee portal is designed to facilitate the staff of the High Court of Orissa to lodge harassment grievances before the Committee for its consideration. E-Inauguration Of Digitization Project For District Judiciary Under Phase III Of E-Courts Project In Rajasthan High Court



Out of budgetary provision of Rs. 5.50 Crore for scanning and digitization in High Court and courts of District Judiciary of Rajasthan for Financial Year 2024-25 under Phase III of eCourts Project, Department of Justice sanctioned Rs.1,37,50,000/- as first release. Scanning and Digitization of judicial records in District Judiciary has been started initially in 8 District HQs of Jaipur Metro I, Jaipur Metro-II, Jodhpur Bikaner, Udaipur, Metro, Kota, Bharatpur and Ajmer Judgeships. After providing basic and logistic support, the "Project for Digitization

in District Courts" has been started above 8 District Headquarters in after e-inauguration of the Chief Justice of Rajasthan High Court Hon'ble Mr. Justice Manindra Mohan Shrivastava on December 05, 2024 in virtual presence of Hon'ble Chairman and Members of Hon'ble Steering Committee and the District Judges of Project Monitoring Rajasthan. Committees have been constituted at above District Judgeships Committee to ensure quality as well as timely completion of the work of scanning & digitization of judicial records.

Wi-Fi Enablement of the High Court of Tripura Premises



The entire High Court of Tripura premises has been Wi-Fi enabled by setting up Wi-Fi access points in appropriate places. All the five Court rooms as well as the Bar building have been enabled with high speed internet Wi-Fi facility which would provide easy and convenient internet access to all the stakeholders.

Inauguration of Evening Court for Traffic Challans in Rouse Avenue District Court of Delhi High Court

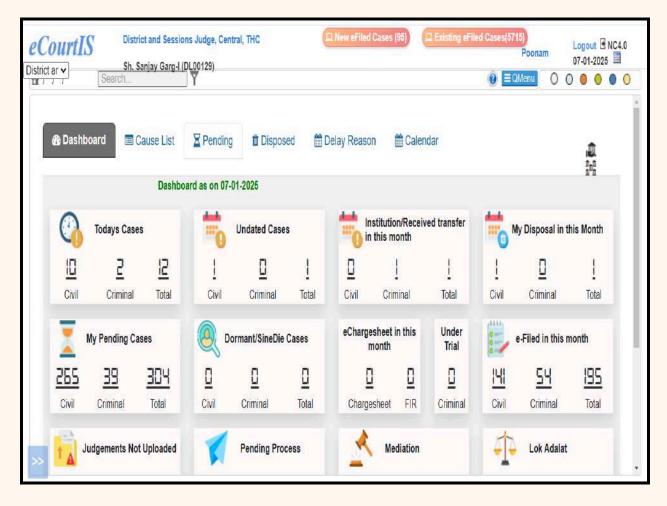


The Hon'ble Mr. Justice Manmoan, Judge, Supreme Court of India had inaugurated "Evening Court Traffic Challans (ECTC)" on 20.12.2024. The aforesaid ECTC has a module which addresses the ever-mounting backlog of pending traffic challans. It provides a user-friendly platform for violators to search and download their challans for disposal. This initiative expects to enhance the efficiency of the judicial process and provide timely resolution for traffic challans. Sensitization Training Programmes on e-Court Services and e-Filing for Lawyers Practicing in District Courts of Delhi High Court



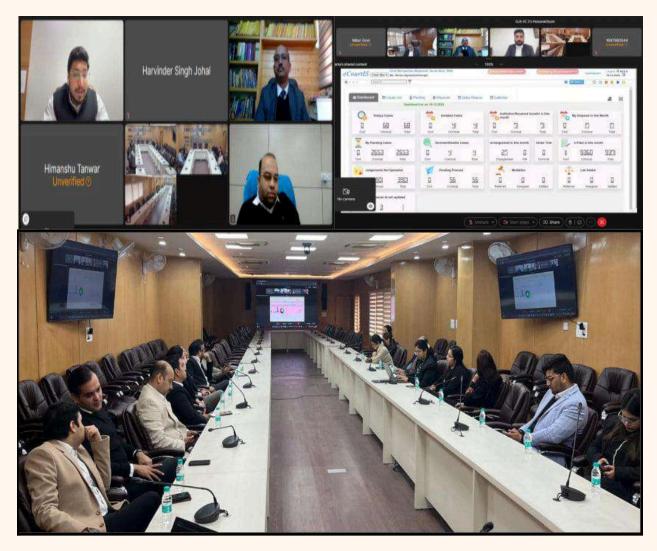
Sensitization Training Programmes on e-Court Services and e-Filing for Lawyers practicing in Commercial Courts of Delhi District Courts i.e. at Tis Hazari District Courts on 17.12.2024 with 10 participants and on 18.12.2024 at Patiala House Court, on 23.12.2024 at Rohini District Court with 10 participants and on 07.12.2024 at Karkardooma District Court with 31 Participants.

Implementation of CIS 4.0 in the Central District of Delhi District Courts



CIS 4.0 has been implemented in the Central District of Delhi District Courts with effect from 23.12.2024. A training programme on CIS 4.0 has already been organized for staff posted in Central District of Delhi District Courts.

Training Programme ECT_16_2024 was Conducted by District Head Quarters Through Delhi State Judicial Academy



A training programme ECT_16_2024 was conducted by District Head Quarters through SJA at 18.12.2024 for all Judicial Officers of the District scheduled through online mode using Cisco Web-Ex Online Meeting Platform.

Two Days Training Programme for Technical Staff of the District Judiciary at the Karnataka Judicial Academy



The Hon'ble eCommittee, Supreme Court of India in collaboration with the High Court of Karnataka and Karnataka Judicial Academy, conducted a two-days training session on 02.12.2024 and 03.12.2024 for technical staff of district judiciary under the guidance of the Hon'ble e-Committee, Supreme Court of India. This initiative, part of eCourts Capacity Building - Phase III, aimed to equip IT personnel with skills to train others via State Judicial Academies and covers these topics like e-Courts Phase III Overview, e-Courts Services & Digital

Solar Solutions, Power Backup, Cyber Security & Best Practices, Leave Management & Administrative Online Recruitment, Reports, Scanning, Digitization & Digital Courts (Paperless Court), Judicial Digital Services, Digital Accessibility & Judicial Technologies, Tools for Effective Judicial Governance, Block chain & Online Judicial Services, Judicial Digital Tools & RTI Web Cyber Application, Crime ICT Awareness, Infrastructure, Judicial Email, Digital Signature & Secure Communication.

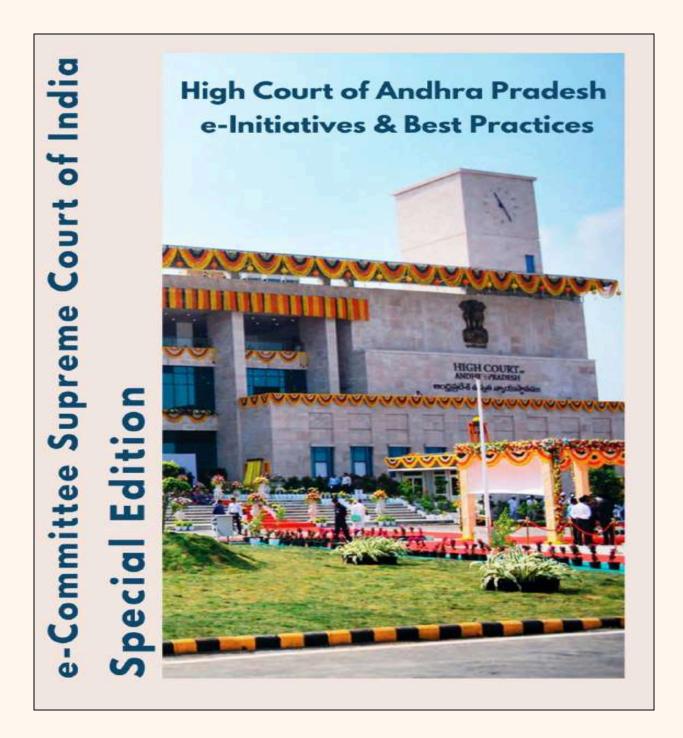
Impact & Outcomes of the training:

 Improved IT infrastructure knowledge among technical staff of district judiciary.

- Increased efficiency in managing judicial digital platforms.
- Promoted secure, transparent and efficient digital operations in the judiciary.
- Equipped participants with the required expertise to train staff of district judiciary through State Judicial Academies, as envisioned by the eCommittee for eCourts Capacity Building - Phase III.

In conclusion, this training program marks a significant step in the reinforcing judiciary's technological framework. By empowering technical staff to become future trainers, the program sustainable digital ensures transformation in court operations across India.

SPECIAL EDITION: High Court of Andhra Pradesh: e-Initiatives and Best Practices



Message from Hon'ble Chief Justice of High Court of Andhra Pradesh



Hon'ble Chief Justice Dhiraj Singh Thakur High Court Of Andhra Pradesh



MESSAGE

Courts in India are undoubtedly faced with the challenges of an ever increasing case load, deficient manpower and infrastructure. However, while there are challenges, the same can be navigated to a large extent, by the adoption of technology. The implementation of the eCourts Projects in India and the environment-friendly strategies shared by the eCommittee of the Supreme Court of India, go a long way in enhancing transparency and efficiency in the justice delivery system, as also making access to justice easy and simple. The High Court of Andhra Pradesh has on its part continued its transformative journey by adopting the Online Case Management System; Access to Case Status, Judgments and Orders; Hybrid and Virtual Hearings and also Digitization of Court Records. Apart from the above, many eServices like Online RTI Portal, Online CD Application, ePass System for visitors, Computer Management System for the 4 Registry of the High Court and the District Judiciary, Electronic Portal for Law Officers and Standing Counsel appointed by the Government and also Digital Law Reports are made available. The High Court of Andhra Pradesh is committed to carry forward its transformative journey by exploring the use of emerging technologies like AI to ensure a more inclusive, efficient and accessible judiciary, which not only meets the needs of the present but is prepared to meet the demands of the future.

Message from Computer Committee Chairperson of the High Court of Andhra Pradesh



Hon'ble Mr. Justice Rao Raghunandan Rao CHAIRPERSON, COMPUTER COMMITTEE, High Court Of Andhra Pradesh



MESSAGE

It is my pleasure to be a part of the Committee, dealing with the computerization of the High Court and District Judiciary, during this crucial transition period of Courts on to Digital Platforms.

The High Court of Andhra Pradesh continued its digital journey, after its bifurcation from the common High Court, in spite of initial hiccups and the intervention of the Covid-19 pandemic. Information Technology took a new dimension in this High Court starting from providing High-end Laptops and LaserJet Printers to the Judicial Officers for their Home Office use, apart from internet connectivity. The High Court not only replaced all the Servers in all the Court Complexes in Andhra Pradesh, but also provided Computers and Four Printers to each Court Room with the funds sanctioned under Phase-II of eCourts Project together with State Government funds. The High Court of Andhra Pradesh also provided Hi-end Computer Hardware and Internet Connectivity with redundancy to the Judges working in the High Court.

The High Court launched ICJS and NSTEP effectively to serve summons in Civil Cases across the State and is now making the ground ready to extend the service of summons module to Criminal Cases. The High Court of Andhra Pradesh developed Online e-filing module during the Covid-19 pandemic and provided virtual hearing as an exemplar to the rest of the Country.

The digital journey which started in the pandemic changed the face of the Andhra Pradesh Judiciary in the new digital era, and accelerated its speed during Phase III of eCourts Project. The High Court of Andhra Pradesh not only procured the required Computer Hardware as per the sanction of the Hon'ble eCommittee, Supreme Court of India, but also started its e-Initiatives on par with the other High Courts in India.

The High Court of Andhra Pradesh initiated several projects traveling towards digital environment with more emphasis on efficiency and transparency. All the District Courts Websites have migrated to S3WaaS Platform and all the Court Establishments in the Andhra Pradesh have migrated to CIS 4.0 version.

The High Court started digitization of judicial records in the High Court and District Judiciary, starting a new journey towards Digital Courts. The High Court of Andhra Pradesh has been planning to release a new dynamic website with all new e-Services on the best User Interface Platform.

The High Court of Andhra Pradesh also started using futuristic technology in judicial domain viz., Artificial Intelligence on 'Adalat.Al' Platform for dictating orders, recording evidence, etc., and for translation of judgments while using 'Suvas' and 'Anuvadini' Al Tools. The aim of the High Court in adopting the Al Tools is to expedite the litigation to the expectations of the common man in the Country.

The High Court of Andhra Pradesh is looking forward towards e-Filing and Paperless Courts and also for providing services to the stakeholders by establishing 38 e-Sewa Kendras in the High Court and District Judiciary.

The High Court of Andhra Pradesh is dedicated to extend its e-Services to all the stakeholders ensuring speedy justice.

Members of the Computer Committee of the High Court of Andhra Pradesh



Achievements of the Phase I and Phase II of e-Courts Project of the High Court of Andhra Pradesh

Phase I of eCourts Project:

Provision of Laptops and Printers: The Judicial Officers of the State of Andhra Pradesh were provided with Laptops to work efficiently from the Home Office. The Judicial Officers were also provided with LaserJet Printers at the home office, to enable them to take the print-outs of any urgent Orders/Judgments at their residence.

Judicial Service Centers: Judicial Service Centers were opened at all the Court Complexes enabling the Advocates and Litigants to have their Case Information across the counter.

Court Complexes Infrastructure: All the Court Complexes were equipped with servers to store and manage the case data of the CIS software and to push the same to the NJDG.

Courtroom Infrastructure: All the Court Complexes in the State of

Andhra Pradesh were provided with Desktop Computers and LaserJet Printers to access CIS Software and also to take the print-outs of the Judgments, Orders, etc., respectively. Internet Connectivity: All the Court Complexes and Courtrooms were provided with broadband internet connectivity for uploading CIS data to the NJDG. All the Judicial Officers provided with Internet were connectivity with a specific plan at their Home Office enabling them to browse the Online Law Journals, Official Websites.

Power Backup Systems: Diesel Generator sets and UPS Systems were installed in all the Court Complexes to function with the ICT Hardware and save the data in the Computers during the power interruption.

Extensive Training **Programme:** Training Programmes were conducted for the Judicial Officers Ubuntu-cum-CIS through and Ubuntu Master Trainers (Judicial Officers) and also for the Court staff through the District System Administrators on the usage of the Hardware, Ubuntu Computer Operating System, CIS Software, etc., and ensuring the transmission of Judicial System into a Digital System for smooth functioning of the Courts.

Technical Manpower: Technical Manpower was deployed in all the Districts by recruiting them in the cadre of System Officers and System Assistants to oversee the total eCourts Projects and it has been successfully implemented.

Phase II of eCourts Project:

Introduction of ICJS and NSTEP: The High Court has implemented the Interoperable Criminal Justice System (ICJS) and National Service and Tracking of Electronic Processes (NSTEP) across the State. The High Court enabled the electronic process of filing and receiving Police Reports and also of service of summons in Civil Cases. The High Court made appropriate amendments to the Civil Rules of Practice to accommodate the service of process through NSTEP. The High Court procured 1872 numbers of Handheld Devices (Mobile Phones) and supplied them to the Process Servers and Field Assistants with data recharging to serve the summons and execute the process using the NSTEP Module.

Video Conferencing: The High Court started hearing cases through Virtual/Hybrid mode during the COVID-19 pandemic and continued the same. The High Court of Andhra Pradesh also notified VC Rules to hold virtual court proceedings and recording of evidence to further enhance accessibility.

Kiosk Machines: the As per of initiatives the Hon'ble eCommittee, Supreme Court of India, the High Court provided Kiosk Machines in all the Court Complexes across the State enabling the parties to have the Case Information System (CIS) through Kiosk Machines.

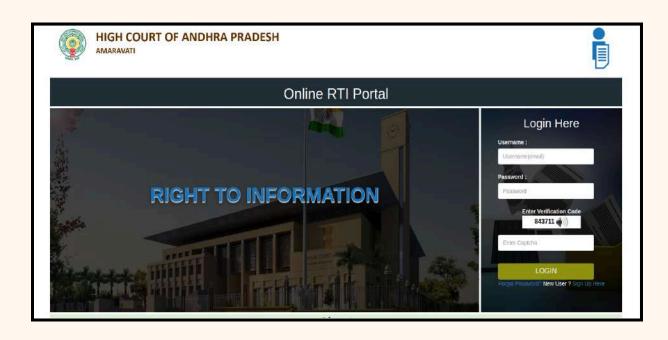
Installation of Justice Clock: As per the instructions of the Hon'ble Supreme Court eCommittee, of India, the High Court took steps for the installation of a Justice Clock in the High Court premises for digitising case information including the case status of institutions, pendency and disposals. The High Court also designed and developed a web application to display the case status on the official website.

Master Trainers, Staff and Advocates Training: The High Court identified certain Judicial Officers as Master Trainers under the able guidance of the Hon'ble eCommittee,

Supreme Court of India and also identified certain Court Staff who received comprehensive training on eCourts Project and other service modules. The Master Trainers (Judicial Officers) and other members training the other imparted to Officers, Iudicial Court Staff, Advocates and also Advocate Clerks across the State.

Solar Power Installation: The High Court also took steps for the installation of Rooftop Solar Systems in Court Complexes during Phase-II of the eCourts Project as a part of the green energy initiative.

Online RTI Portal: The High Court also designed and developed an online RTI Portal under the Right to Information Act, 2005 and took steps for development of similar portals for the District Courts across the State enabling citizens to file RTI electronically.



Digitization of Court Records: The High Court of Judicature for the State of Telangana and for the State of Andhra Pradesh took the initiative for the Digitization of High Court records during the High common Court and completed the process with Digitization of judicial records to a certain extent and later took initiative for Digitization of Court records in Andhra Pradesh in Phase-III of the eCourts Project.

Collaboration with State Police:

The High Court had periodical meetings with the Police Departments to ensure the smooth integration of ICJS in the Judicial Process.

Computer Infrastructure/ Hardware: The High Court provided new servers to all the Court Complexes in the District Judiciary for the State of Andhra Pradesh and also provided two (2) rack servers to the High Court. The High Court also took steps to provide two (2) desktop computers and four (4) printers to all the Court Establishments in the State of Andhra Pradesh with the unspent funds of Phase-II of the eCourts Project and also meet the remaining budget from the State Government funds. All the Court Complexes in the State of Andhra Pradesh will be equipped with new Servers with advanced technology

and also equipped with Six (6) numbers of Desktop computers and four (4) printers in each courtroom by the end of the Phase-II of the eCourts Project.

eVisitor Pass System: The High Court introduced the ePass System by developing an Application viz., ePass to provide the pass in an electronic mode to the visitors of the High Court.

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e-Pass Advocate/Party-In-Person/Reg. Clerk/Parties to the Case Details							
○ Advocate ○ Party In Person ○ Reg. Clerk ○ Par							
P	urpose						
Consent of the Bench/Hon'ble Judge	Item Nos. in Cause list: * (Ex:1)						
Vaccinated: *	Number of Doses of Vaccination: *						
Yes 🗸	Two						

Ongoing Phase III of eCourts Project at the High Court of Andhra Pradesh

Computer Infrastructure: The High Court provided four (4) all-in-one all the computers Court to Establishments under covered Phase-II of the eCourts Project during the 1st Financial Year 2023-24 of Phase-III of the eCourts Project. The High Court also provided extra Nodes to all the Court LAN establishments.

Exploration of AI Tools: The High Court of Andhra Pradesh started exploring AI Tools, initially for the translation of Judgments from English to Regional Language by using SUVAS, Anuvadini, etc. The High Court also started using the dictation tool for dictating the Orders/Judgments, recording evidence and translation as well.

Capacity Building: The High Court has been successfully implementing the training programmes under the component of Capacity Building to provide extensive training to the Officers, Iudicial Court Staff, Advocates and Advocate Clerks. These training programmes are being conducted with the help of the APSJA and the Master Trainers (Judicial Officers), Advocate Master Trainers, District System Administrators, System Officers and System Assistants.

Best Practices (e-Initiatives) of the High Court of Andhra Pradesh



Digitization: The High Court of Andhra Pradesh initiated the process of scanning and digitization of records in the High Court with in-house manpower by engaging 50 persons through the State Nodal Agency and procuring the hardware components such as all-in-one Desktop Computers with the funds released under Phase-III of the eCourts Project, scanners and other hardware equipments with the State Government budget. The High Court also started the process of scanning and digitization of judicial records

beginning at Chittoor District on a Pilot basis and later, it extended the Work Order to the other Districts viz., Ananthapuramu, Kadapa, Kurnool, Prakasam, Guntur, West Godavari, Srikakulam and Vizianagaram. The High Court is going to commence the process of scanning and digitization of judicial records the very at soon Headquarters of Visakhapatnam, East Godavari and Nellore.

SMS Alert System: The robust SMS system has been introduced to Advocates about the status of the

case filing, scrutiny and registration the system also provides timely updates of cases enabling the Advocates to know the status as to listing of their cases before the Bench concerned.

Display Boards: The High Court procured and provided 50 numbers of display boards and 55-inch Display Boards across the High Court and also at key locations, such as the Bar Association, Government Pleaders Office, Library and Canteen, etc. These boards display the real-time case hearing status.

Technical Manpower: The High Court engaged four (4) Senior Software Programmers and one retired NIC Personnel with funds from the State government and started the development of its own Software Applications to suit the convenience of the High Court as well as the District Judiciary.

Paperless Meetings: The High developed Court a software application viz., Meetings e-Scheduler enabling the Registry to supply digital copies of the meeting materials to all the Committee Judges enabling them to read the same over electronic devices and participate in the meetings by dispensing the paper materials.



Computer Hardware to the High Court Judges: The High Court also provided one iMac all-in-one Desktop Computer, one Laptop/Microsoft Surface Pro and one iPad enabling the Judges to have virtual hearings and read the judicial as well as administrative records.

Virtual and Hybrid Hearing High Court and System: The District Judiciary under the control of the High Court have been conducting the Virtual and Hybrid hearings of the cases as per the directions of the Hon'ble Supreme Court of India in Sarvesh Mathur's case. The High Court initially used the BlueJeans Software Application for virtual and hybrid hearings and later migrated to the Microsoft Teams Software Application which is user-friendly and easy to access. The High Court also developed a software Application to know the

status of the cases heard virtually and in hybrid mode. The High Court also provided the VC links in the Live status of Cause List and on a separate module called VC links. The High Court has been maintaining a static notification on the Official Website providing all the meeting IDs, passcodes and links of Benches showing the status as 'Active' or 'On leave'.

eFiling: The High Court started implementing eFiling 3.0 on a pilot basis in Criminal cases, such as Bail Petitions, Criminal RCs, Criminal Appeals, etc., with an off-line Court Fee module.

eSewa Kendras: The High Court took the decision to establish four (4) eSewa Kendras at the High Court and thirty-four (34) eSewa Kendras at the District Court Complexes where there are more than ten (10) Courts. All the eSeva Kendras will be provided with all-in-one computers, scanners, document visualizers, cameras, microphone-cum-Speakers and manpower as recommended by the Hon'ble eCommittee, Supreme Court of India.

Internet and Wi-Fi facilities: The High Court has 1 Gbps ILL (internet internet leased line) connectivity from M/s. Powergrid Teleservices with redundancy of 1 Gbps ILL Internet connectivity from M/s. BSNL. The High Court is equipped with 155 Access Points across the High Court to provide Wi-Fi facilities free of cost to all the Advocates, Staff and other visitors who attend the High Court. Paperless Courts: The High Court of Andhra Pradesh introduced Paperless Courts starting in Court Hall No. 3 on a Pilot basis by developing an in-house software The application. application provides access to the Hon'ble

Judges, Advocates/ Parties-in-Person, Court Officers/Court and Personal Secretaries/Court Masters on а log-in basis. Once the case is scanned and digitized on а platform of 'Scanning and Digitization', the digital copies of records will be accessed through the Paperless Courts Application providing an electronic platform to all the stakeholders dealing with the cases. The Judges have access to the case files electronically at the Court Office as well as the Home Office. The circulation of physical files to the residence of the Judge/s is successfully dispensed saving manpower and fuel and also environmental pollution. Similarly, the Advocates with their code can log-in into the application and can have access to their The only. cases Advocates/Parties-in-Person who

do not have the electronic device can access the Court records through the Court log-in and the Court Officers can mention the next date of the posting in a test box designed in the Application. The movement the matter is reserved for Orders/Judgments, the file will automatically be sent to the Personal Secretary/Court Master on a single click. This robust Application enables all the stakeholders dealing with the records to work in a Paperless environment on the Neo Digital Courts platform.



Digi-APLR: The High Court of Andhra Pradesh took steps for the development of a portal for publishing reportable Judgments of the High Court with head-notes and search facilities in digital formats. The Digi-APLR Portal is the Official Law Reporter of the High Court published in Fortnightly and consists of four (4) parts to each volume. The Parts and Volumes are automatically

depending upon the generated number of pages assigned to each Part and each Volume with a beautiful cover page. The Neutral Citation is also being fetched from the Neutral Citation Portal automatically as an equivalent citation to the APLR Citation. If there are translated copies of the Judgments of the High Court maintaining eAPHCR, they are automatically fetched the to Digi-APLR Portal. The Digi-APLR also consists of Split View, HTML View, Flip View and PDF View in Telugu as well as English. It also enables the search fields by Party Name, Case Type, Date of Judgment, Coram, Advocate Name, Neutral Citation, APLR Citation and KeyWord. The Keyword option is enabled for all the words in the Judgment.

eAPHCR: The High Court of Andhra Pradesh also took steps to

develop one more application for maintaining the database for the Judgments the translated of Supreme Court of India as well as the High Court of Andhra Pradesh. This application is being developed and maintained as per the instructions of the Hon'ble Translation AI-Assisted Legal Committee, Advisorv Supreme Court of India. The front-end view is provided to have access to this Application from the new Official Website of the High Court in a robust manner.

Neutral Citation: The High Court implemented the Neutral Citation search module. Initially, the High Court received the Source Code of the Application from the High Court of Kerala and further, it developed the same by creating several search options like search by Party Name, Case Number, Date of Judgment, Coram, and Neutral Citation and a robust front view is also provided to the users.

Online CD Application: The High Court of Andhra Pradesh has taken steps to develop an online CD Application for providing certified copies of interim and final orders respective parties to the or advocates entitled to them, upon payment of the requisite fee online. Once an application is filed and payment is made through the acknowledgment is portal, an generated confirming the payment. Subsequently, the certified copy, along with a facing sheet digitally signed by the concerned Section Officer, is sent to the account of This application the advocate. complies with the directions of the Hon'ble Supreme Court of India in Harsh Bhuwalka & Ors. vs. Sanjay Bajoria Kumar (Special Leave Petition [Criminal] No. 30456/2024). The High Court is also taking steps

to extend the application to the District Judiciary, following the inclusion of the High Court in the Wide Area Network (WAN) and the integration of the District Court database into the High Court servers. This integrated system is envisioned to be termed the 'State Judicial Data Grid' in the future.

Juvenile Justice: The Hon'ble the Chief Justice of the High Court pleased to constitute was а Committee to monitor the matters relating to Juvenile Justice for which the High Court developed a Portal to maintain the objectives, and Rules, Guidelines, Acts Orders, Schemes Circular for Children, Important Judgments, numbers telephone of the concerned and also Photo/Video Gallery.

Accessibility: The Hon'ble Chief Justice constituted a Committee to address matters related to

differently-abled persons, for which the High Court developed an application named Accessibility. The application features inspiring stories of renowned differently abled Indians on its home page. It also includes details about Accessibility Committees in the High Court and District Judiciary, the Standard Operating Procedures provided by the Hon'ble Supreme Court of India, minutes of meetings, key laws and reports, and significant judgments. Additionally, a portal has been created to allow individuals to submit grievances related to accessibility. Once a grievance is raised, it is promptly directed to the concerned person, and updates are provided after the grievance is addressed. The portal is also designed to incorporate future features, such as UNO conventions and a photo gallery.

Judges Dashboard: The High Court has developed an application to

Judges with provide access to comprehensive information on а platform. single Through this application, Judges can access Paperless Courts, Committees, Cause lists, Rosters, Notices, the Telephone Directory, Casual Leave records, Reportable Judgments, Published Judgments, Final Orders, Interim Orders, and Court Proceedings dashboard. directly from the Additionally, Judges can access Digital Law Reporters and obtain information about meetings, including meeting materials and The application minutes. also provides administrative Judges with access to relevant statistics.

ComputerInfrastructureManagementSystem (CIMS): TheHigh Court took steps to develop onemoreSoftwaresolutionforthemanagementoftheComputerinfrastructurein theHigh Court aswell as the District Judiciary. This is

an electronic platform that enables the Registry officers as well as the staff members in the District Court to have comprehensive information regarding the software and hardware components available in the High Court and District Judiciary, at a glance. This made the job of the Registry easy to know the status of the software and hardware components in the High Court as well as District Judiciary.

Officers Law Standing and The High Court also Counsels: developed two more Portals maintaining the information relating Law Officers and Standing to Counsels appointed by the State as well as Central Governments. These platforms first-hand provide information to the Advocates and other stakeholders to know the names and other details of the Law Officers as well as the Standing Counsels dealing with particular

subjects and also departments enabling them to serve the notices quickly.

STAT-HUB: The High Court took steps for the development of one more robust Application to get the statistics from the District Judiciary by dispensing the paper statements. The trial Courts can simply fill the institutions and disposal columns and submit the statements to the Principal District Courts concerned. The Principal District Courts can simply collect the same automatically on a single platform and submit the same to the High Court. The High Court can access the statements within no time and the Registry has been using the said platform to provide the basic information regarding institutions pendency, and disposals of the cases in every



District. The High Court has been giving a link by providing the statistics on the Official Website of the High Court. At the same time, the statistics of the concerned District are integrated into one more software Application developed by the High Court for Hon'ble Judges viz., Judges Dash Board enabling the Administrative Judges to access the statistics directly.

Judicial Officers eCorner: The High Court has taken steps to develop a unified platform viz., Judicial Officers eCorner, to manage all

matters related to Judicial Officers working in the District Judiciary. This is a login-based application that allows Judicial Officers to share their official, personal, and family details, including property information, in compliance with State Rules. Through this application, Judicial Officers can apply for leave and various permissions, such as property-related permissions, higher education permissions, visa permissions, and passport The platform permissions. also includes a legal chat feature and a mailing system. It is a user-based

providing tailored application, information based on the type of ensures that user, and Iudicial Officers receive timely approvals for leave or other permissions from the The application will High Court. also be extended to facilitate the submission of Annual Confidential Reports (ACRs) to the High Court, maintaining these records securely in a database to prevent loss. It will further include features for handling complaints and inquiries, work reviews, ACR management, and the maintenance of service registers. Judicial Officers eCorner aims to serve as a single platform for all service-related matters of Judicial Officers. Developed with а forward-looking approach, it is designed to integrate with DC CIS 4.0 to display data such as the disposal of 5-year-old cases, case institutions, disposals, and pending statuses at the level of individual

officers, districts, or the entire state, depending on the user type. Additionally, the platform provides information about the personal skills Officers, of Judicial including languages known and any health issues, creating a comprehensive digital solution to meet all the needs of Judicial Officers.

Court Complex Infrastructure: The High Court also took steps to develop one more Application to submit and access the Court Complex information regarding the available in each space Court Complex, the constructed area and other amenities available in the Court Complex. Such information from every Court Complex will be submitted to the Principal District Courts and in turn, it will be sent to the High Court in the Portal. The High Court as well as the District Judiciary can access the data on the user base.

New Dynamic Website:

HIGH	COURT OF ANDH	IRA PRADESH		
Court Complex High Court User name			cci	
Password Legith	e		*	
fare for		X Pares		

The High Court also developed a new dynamic official Website for the High Court of Andhra Pradesh and a beta version was also released on 01.01.2025. Various Applications developed by the High Court are being integrated and will be hosted from the NIC Data Center, Hyderabad, the State Data Center and the High Court Servers.

District Court Websites: All the District Court Websites were

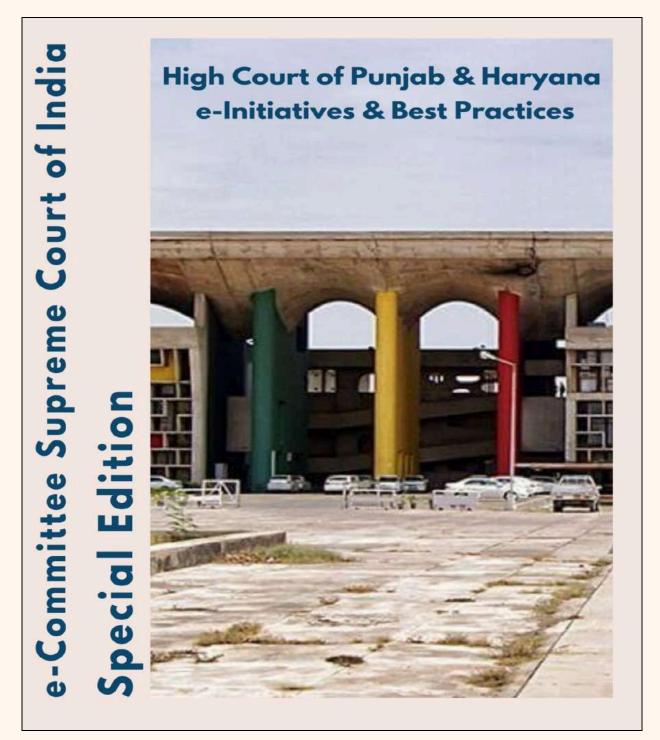
migrated to the S3WaaS platform according to GIGM (Guidelines of Indian Government Websites) to ensure security, transparency, accessibility and seamless information to the public. The District Courts websites are completely accessible to differently abled persons and all the links of the websites of the District Courts are provided in the Official website of the High Court.

CIS 4.0: The High Court of Andhra Pradesh took steps for the migration of CIS software provided to the District Judiciary from DC CIS 3.2 to DC CIS 4.0. This task might have been completed as the first biggest State in the Country.

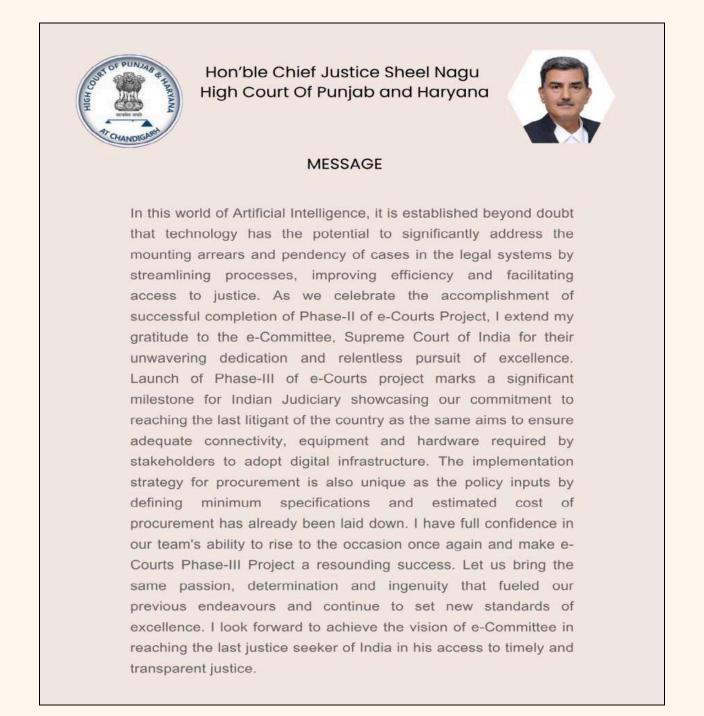
Storage Area Network (SAN): The High Court procured SAN of 47 TB of usable space and installed it at the High Court in the first instance and decided to extend the storage up to 164 TB of usable space. The High Court also procured one more SAN device to be installed in the State Data Center and also decided to extend the storage of SAN device up to 164TB and also to port the data from the High Court to the State Data Center through P2P connectivity to make sure that the public can access data stored in the State Data Center.

Phase-III Components: The High Court has been procuring all the components allotted in Phase-III of the eCourts Project including ICT Hardware provided to the High Court with NAS storage of 500 TB space and also other usable components for Paperless Courts and Live Streaming. However, the purchase process is in progress and the High Court will strive to complete the process by the end of this Financial Year 2024-25. The High Court of Andhra Pradesh has been making endless efforts to stand on the Neo Digital Platform serving the people with timely with iustice more accuracy, efficiency and transparency.

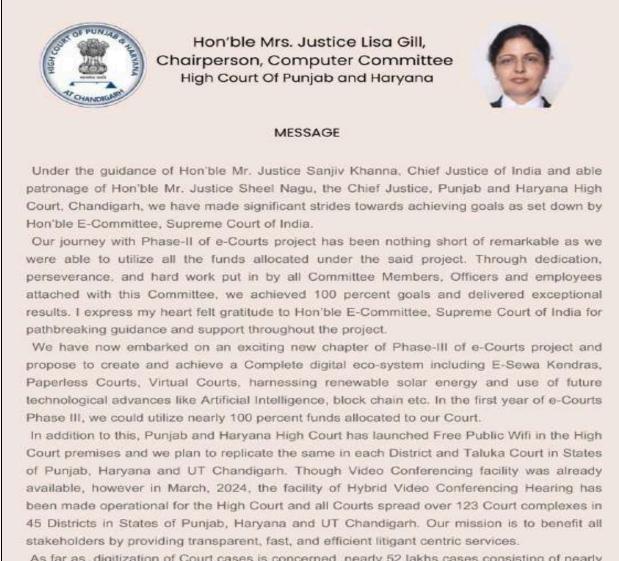
SPECIAL EDITION: High Court of Punjab & Haryana: e-Initiatives and Best Practices



Message from Hon'ble Chief Justice of High Court of Punjab & Haryana



Message from Computer Committee Chairperson of the High Court of Punjab & Haryana



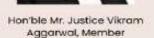
As far as, digitization of Court cases is concerned, nearly 52 lakhs cases consisting of nearly 50 crore pages have already been scanned. Since May 2022 scanning of fresh cases and incremental documents has been made mandatory in all Districts and Taluka Courts.

I am confident that together we will continue to push boundaries, mould and adopt technological innovations to create a positive impact for all stakeholders of justice delivery system.

Members of the Computer Committee of the High Court of Punjab & Haryana



Hon'ble Mr. Justice T. Amamath Goud-Member



Hon'ble Mr. Justice Vinod

S. Bhardwaj, Member

Achievements of the Phase I and Phase II of e-Courts Project of the High Court of Punjab & Haryana

Computerization of Courts: Under Phase I, 689 courts were successfully computerized to improve digital infrastructure in the judiciary. **Judicial** Service Additionally, 41 Centres and Computer Server Rooms were established to support court operations. Essential hardware, 500 VA UPS, printers, scanners, hard drives, projectors, servers, cables, and DG Sets are provided to enhance court functionalities and digital access.

Video Conferencing in Jails and Courts: Video conferencing (VC) facilities are introduced in 15 jails and 19 courts to enable remote hearings.

Local Area Network (LAN): A total of 5,829 LAN points were installed in courtrooms across Punjab, Haryana, and Chandigarh. This ensured seamless connectivity for court operations and digital case management systems.

ConnectivitySetupbye-Committee:Tostrengthencommunication,103sitesareconnectedviaaVirtualPrivateNetworkoverBroadbandand35arelinkedthroughNICNETLeaseLines.

State-Provided Connectivity: State governments contributed by connecting 56 sites in Punjab through the PAWAN network and 10 sites in Haryana through the SWAN network.

Technical Manpower: During the e-Courts Phase II Project, Technical Officials were deputed to this Court. Funds provided for Technical Manpower under the e-Courts Phase II Project were utilized for payment of salaries of the aforesaid employees.

Ongoing Phase III of eCourts Project at the High Court of Punjab & Haryana

For the Financial Year 2023-2024, under the e-Courts Phase III Project, the Hon'ble e-Committee, Supreme Court of India, provisioned funds for various hardware items including technical desktops, scanners, manpower, and capacity building. Specifically, funds were allocated for 1,654 desktops and 1,057 scanners. A considerable amount was provisioned for technical manpower and capacity building. Funds described above were used in the following matter:-

• Scanners:-1247 units of Scanners

were purchased out of the aforesaid funds.

- **Desktop:**-1828 units of All-in-One Computers were purchased out of the aforesaid funds.
- Technical Manpower:- During FY 2023-24, sufficient funds were already available with the Punjab and Haryana High Court to pay salaries of Technical Manpower deputed by the Punjab and Haryana High Court.
- Capacity Building:- Funds were transferred to Chandigarh Judicial Academy.

Best Practices (e-Initiatives) of the High Court of Punjab & Haryana

Digitization of Judicial Records in the High Court: The process of Scanning and Digitization in the Punjab and Haryana High Court was initially started in the year 2012 and was completed in the year 2018. As of date scanning of freshly instituted cases and of incremental being done filing is 32 on High-Speed Scanners installed in the filing section as well as in respective judicial branches. The scanning of Administrative files is also done by concerned branches at their own level.

Digitization of Judicial Records in District Judiciary: The scanning and digitization of judicial records are ongoing in all District Courts of Punjab, Haryana, and Chandigarh. Till 30.06.2024, approx. 50.66 crore pages of Judicial and Administrative records have been scanned in District Courts. Scanning of fresh cases in all the District Courts has also been made mandatory w.e.f. 01.06.2022. Till 30.06.2024, approx. 4.38 crore pages of Judicial records of fresh cases have been scanned in District Courts.

Document Management Systems (DMS) upgradation for District Courts:- Document Management Systems (DMS) - Dspace has been upgraded from version 5.6 to 7. The DSpace 7 brings about significant enhancements, including an improved user interface, tightened security, and enhanced scalability. The updated version of DMS has been installed and implemented at all the District Courts in the States Punjab, of Haryana and U.T. Chandigarh.

e-Diary Module: e-DIARY, a case management system for the use of Advocates and government departments has been helping them in managing their cases through the website of the Punjab and Haryana High Court. They can view the e-case diary of all the cases filed by them and the cases in which they are representing one of the parties. They have also been provided with the facility to view all the cases fixed for various dates, at a glance. In order maintain to complete confidentiality, limited access to the system has been provided to the Advocates, after users' authentication. This facility has been extended to AG Offices, State State Governments, and Universities.

PHHC Mobile Application: The PHHC Mobile application, developed by the NIC High Court team, provides all the information available on the website of the Punjab and Haryana High Court (phhc.gov.in), with the convenience of a mobile app.

Library Automation with book scanner and RFID system: The High Court Judges' Library houses approximately 1,77,526 books weeded-out (including and written-off books) and utilizes КОНА Library Automation Software for housekeeping operations. New arrivals of books and journals are regularly updated in the KOHA system. Following the Supreme Court's instructions, KOHA Library Management Software has been installed in all High Court Libraries. The library has also implemented RFID (Radio Identification) Frequency technology integrated with KOHA, which facilitates the automatic issuing and returning of books. Additionally, a Book Eye 4 (Basic)

scanner has been installed in the Judges' Library. This scanner is used for scanning books, gazettes, and prestigious projects involving rare or old books available in the library. Scanning is also done upon the request of the Hon'ble Judges of the Court.

Surety Information Management Information System: Surety Management System contains vital information like UIDAI Number, DOB, a real-time photograph of surety and verifier captured in the Court. This software has been integrated with Case Information System (CIS) resulting in the linkage of case details with surety details. This amalgamation will help in the identification of defaulters giving sureties at multiple places with bogus identities. It includes online verification and easy online record maintenance.

Online Recruitment: To enhance

transparency and efficiency, the recruitment process for High Court and District Court employees has transitioned to an online system. Candidates can register on the web portal, upload their photographs and documents, and pay the application fee online. Both the Computer Based Test (CBT) and the subjective paper examination are conducted online. The entire evaluation process is managed online, with the project being outsourced to Tata Consultancy Services.

Personnel Information System (**PIS**): The Personnel Information System (PIS) has been developed for judicial officers in Punjab, Haryana, and Chandigarh, allowing them to view their service-related records, including ACR, property details, leave records, transfer, and salary details. It offers comprehensive search queries and even provides automated birthday greetings. This revised information covers the digitization efforts and various technological advancements in the judicial system, using simple English sentences and in the third person perspective.

E-Statement Software for District Courts: An e-Statement Software has been developed to help the High Crystal Reports Software for CIS (CCR): CCR 3.0 is a Crystal Reports Software for CIS 3.0 which has modules for generating many reports from CIS 3.0 like as Peshi undated/unregistered Register, cases, Order uploaded and not uploaded reports, auto generated Cause list, Cause list between two dates, Unregistered Cases Report, RBT cases Report, undated Cases, engineering Module, Unregistered Cases, Allocation of the case, Disposal Total cases report, Pendency, Case type wise Pendency, Courts access monthly statements and data from District Courts. This software is now operational in 19 District and Sessions Divisions and will be fully implemented in phases. The development of this software has saved huge amounts of paper by providing immediate access to data and has reduced the burden on the Court Staff.

Disposal Detail with final judgments/orders, Filing Counter Report Date wise etc.

Description of Modules in CCR:

- Engineer Module: Used for checking undated and unregistered cases.
- Order Template: CCR generates automatically ordered templates for each case in CIS.
- **Peshi Register**: Used for generating Peshi Register in CIS.
- Undated Cases: Used for checking undated cases with case details in CIS.

- Unallocated Cases: Used for generating unallocated cases in CIS.
- Unregistered Cases: Used for generating unregistered Cases with case details in CIS.
- **Transfer Cases**: Used for generating transfer cases court-wise in CIS.
- Total Pendency: Used for generating total pendency reports in CIS.
- Filing Counter: Used for generating reports of fresh cases in the filing Counter.

e-Custody Module: The e-Custody Module was launched in the year 2017 in the State of Haryana with the consultation of the High Court. This module helped to manage online custody certificates from different States, for the production of Courts, thus saving time and money for officials. It is presently implemented in the States of Haryana and Punjab.

e-Vetting: e-Vetting was launched

in the year 2017 in the State of Haryana, in consultation with the High Court. This module helped to facilitate officials concerned to get their reply or affidavit vetted from the Advocate General's office online. It eliminates the physical movement of files and manpower thereby saving huge resources and efforts.

LCR eCopy: The entire case record of District Courts is received in digital form, for appellate/revisional purposes thus, saving time and paper.

Digitized Agenda: Administrative files and agendas for Committee and Full Court meetings are digitized and circulated digitally at the High Court to enhance efficiency and reduce paper use.

Paperless Court in Punjab and Haryana High Court: The first step in setting up paperless courts was taken in the year 2014 when the

access to a DMS server through was provided to Judges. VPN During the Pandemic, the facility to download and complete access extended to books was paper advocates and Government Offices proceedings and Court were conducted through Video Conferencing (VC)using downloaded digital paper book data. Online Mentioning Module: During the COVID-19 lockdown, advocates could mention cases from their homes, and the case may be subsequently listed if approved. The mentioned cause list is generated displayed on the website. and Advocates have the option to upload case files, and Court staff can download them.

Android Mobile Application: A Mobile Application was developed during the COVID-19 pandemic for the court staff conducting VC wherein they have the facility to

check the VC Cause List. This application saves the contacts of concerned counsel with a single click and also forwards WhatsApp messages regarding VC meeting ID and calls to the concerned counsel about participation in Court hearings through VC.

Judge's Diary Module: The facility of e-Diary has been extended to all the Hon'ble Judges of Punjab and Haryana High Court wherein they can download paper books of all the cases without using VPN. It also facilitated Hon'ble Judges to deal with cases from camp offices digitally through VC.

Video conferencing and Hybrid mode of hearing: The Punjab and Haryana High Court and all District Courts in Punjab, Haryana, and U.T. Chandigarh has video conferencing facilities. Dedicated video conferencing rooms with IP facilities are available in all court

complexes. The Punjab and Haryana High Court approved the video conferencing rules on 12.12.2020, and these rules are now part of the High Court Rules and Orders. The High Court and District Courts use NICMEET, Webex, JIOMeet, and free software for video other conferencing. All courtrooms are now equipped with hybrid video conferencing solutions. This extensive use of video conferencing has resulted in significant cost which would savings, have otherwise been incurred for the physical production of undertrials and doctors in court.

Public Wi-Fi: Pursuant to the directions of the Supreme Court of India in the matter of *Sarvesh Mathur vs. The Registrar General, Punjab & Haryana High Court,* the work of implementation of free Public Wi-fi in the premises of the Punjab and Haryana High Court has been

completed and the same is running successfully.

e-Filing: The e-filing rules have been adopted and are now included in the High Court Rules and Orders. Since 23.02.2024, e-filing 3.0 has been implemented in the High Court, as well as in District Courts across Punjab, Haryana, and U.T. Chandigarh. In Punjab and Haryana e-filing is also High Court, compulsory for Learned Advocates and individuals representing (Party-in-Person) themselves in specific such as matters writ petitions related to the Land Revenue Act, tax matters, arbitration petitions under Section of Arbitration 11 the and Conciliation Act, commercial disputes, and writ petitions under the SARFAESI Act (Division Bench). implementation Adoption, and utilization of **FASTER**: The FASTER system for receiving the

communication from Hon'ble Supreme Court has been implemented and rules have been incorporated in the High Court Rules and Orders in this regard. A nodal officer has been appointed, and communications are carried out through this secure platform, with separate login IDs for each district.

Interoperable Criminal **Justice** (ICJS): ICJS System has been implemented in the States of Punjab, Haryana, and U.T. Chandigarh. It aims to integrate the CCTNS System with eCourt, ePrison, eForensics, eProsecution, Fingerprint and Women & Child Department (WCD) systems for a seamless flow of information among these pillars of the Criminal Justice System to achieve "One Data Once Entry".

Virtual Courts: Virtual Courts have been launched at Faridabad and Chandigarh to deal with traffic challan cases in the entire State of Haryana. It is aimed at eliminating the presence of litigants in the Court and adjudication of the case online. The process for implementation of Virtual Courts for the State of Punjab is under active consideration.

e-payment mechanism: An e-payment mechanism has been implemented in the High Court and the District Courts in the States of and Punjab, U.T. Haryana Approximately Chandigarh. Rs. 84.77 crores have been transacted through this mechanism. The ePay portal is integrated with the Online **Receipts Portal**, with Stock Holding of India Ltd. Corporation authorized for Punjab and for Chandigarh, and e-GRAS Haryana.

e-Sewa Kendra:_e-Sewa Kendra has been working in the premises of the Punjab and Haryana High Court

Since July 2020 as one Judicial Assistant from the Court establishment has been deputed to provide information regarding various e-Court services to the advocates, litigants and the public. e-Sewa Kendra is working at 108 sites out of 123 Court Complexes. Public Works The Department (PWD) of Punjab and Haryana has been requested to provide cost estimates for setting up porta cabins for e-Sewa Kendra at 76 court complexes.

Telegram Channel: A Telegram Channel named "Punjab & Haryana High Court" has been created to disseminate information like cause lists, transfer and posting orders, recruitment notices, and results at https://t.me/pbhrhighcourt.

RTI Portal: An online RTI portal for the High Court and District Courts of Punjab, Haryana, and

YouTube Channel: A YouTube Channel of Punjab and Haryana High Court has been created under the name "High Court of Punjab and Haryana-Official" so that videos, inaugural webinars, functions, information material, streaming of oath ceremonies of Judges of the Punjab and Haryana High Court, Awareness and Training Videos etc. can be uploaded for the awareness of litigants and the general public. In this context, informative videos on various topics such as Paperless Steps to Court, access Case Information from the Website of Punjab and Haryana High Court, Steps to access Case Information from the Website of District Courts of Punjab, Haryana and U.T. Chandigarh, etc. have been uploaded on said channel.

Chandigarh has been launched to facilitate online RTI applications and payments. The portal was launched by the Hon'ble Chief Justice on 21.09.2023.

Training: Under the aegis of e-Committee, Hon'ble Supreme Court of India, 15 Training Programmes have been conducted for the Judicial Officer Master Trainers, newly appointed Judicial Officers, District System Administrators, Court Staff, Advocate Master Trainers and Advocates in Coordination with Chandigarh Judicial Academy during the year 2022-2023 whereby 37,191 participants have attended the training. Furthermore, 07 ECT Training programmes are being organized for the stakeholders mentioned above from January to March, 2024. Training about various subject matters such as Readers Module, LibreOffice, Neutral Citation, e-Filing, Video

Conferencing, "Basic Computer training" GeM and related queries have been provided to the Officials of the Punjab and Haryana High Court. Judicial Officers from the States of Punjab, Haryana and UT Chandigarh have been also nominated the for training programs on "Cyber Crime and Cyber Law" being conducted by Central Detective Training Institute, Jaipur and Chandigarh.

Use of Artificial Intelligence Tools for Translation of Judgements: Under the directives of the Supreme Court, 4,073 Supreme Court judgments have been translated into Punjabi using the AI tool SUVAS and other online Additionally, tools. approximately 9,356 Punjab and Haryana High Court judgments have been translated into Punjabi and Hindi and uploaded on the Court's website for wider legal literacy.

Number of Cases Dealt with (virtual hearings) on VC in High

Courts and District Courts as on 31.12.2024

S. No.	High Court	High Courts	District Courts	Grand Total
1	Allahabad	246974	6151239	6398213
2	Andhra Pradesh	406000	1437307	1843307
3	Bombay	66425	207836	274261
4	Calcutta	162009	92562	254571
5	Chhattisgarh	104137	293320	397457
6	Delhi	322024	6066421	6388445
7	Gauhati – Arunachal Pradesh	2801	8317	11118
8	Gauhati – Assam	267010	483760	750770
9	Gauhati – Mizoram	4125	13268	17393
10	Gauhati - Nagaland	1194	915	2109
11	Gujarat	412020	217908	629928
12	Himachal Pradesh	184836	190180	375016
13	Jammu & Kashmir	262015	547531	809546
14	Jharkhand	222546	703246	925792
15	Karnataka	1259542	166361	1425903
16	Kerala	166375	634798	801173
17	Madhya Pradesh	679198	1038518	1717716
18	Madras	1485785	393383	1879168
19	Manipur	51882	16413	68295
20	Meghalaya	6014	58911	64925
21	Orissa	341244	317373	658617
22	Patna	277650	2845764	3123414
23	Punjab & Haryana	613578	2985626	3599204
24	Rajasthan	244052	224451	468503
25	Sikkim	698	16124	16822
26	Telangana	1265315	195018	1460333
27	Tripura	22393	37376	59769
28	Uttarakhand	88931	48404	137335
	Total	9166773	25392330	34559103

Status of Implementation of Rules of VC as on 31.12.2024

Sr. No.	High Court	Whether the Rules of Vide	oWhether the Rules of Video
		Conferencing is implemented i	n Conferencing is implemented
		High Court	in District Courts
1	Allahabad	Yes	Yes
2	Andhra Pradesh	Yes	Yes
3	Bombay	Yes	Yes
4	Calcutta	Yes	Yes
5	Chhattisgarh	Yes	Yes
6	Delhi	Yes	Yes
7	Gauhati – Arunachal Pradesh	Yes	Yes
8	Gauhati – Assam	Yes	Yes
9	Gauhati – Mizoram	Yes	Yes
10	Gauhati - Nagaland	Yes	Yes
11	Gujarat	Yes	Yes
12	Himachal Pradesh	Yes	Yes
13	Jammu & Kashmir	Yes	Yes
14	Jharkhand	Yes	Yes
15	Karnataka	Yes	Yes
16	Kerala	Yes	Yes
17	Madhya Pradesh	Yes	Yes
18	Madras	Yes	Yes
19	Manipur	Yes	Yes
20	Meghalaya	Yes	Yes
21	Orissa	Yes	Yes
22	Patna	Yes	Yes
23	Punjab & Haryana	Yes	Yes
24	Rajasthan	Yes	Yes
25	Sikkim	Yes	Yes
26	Telangana	Yes	Yes
27	Tripura	Yes	Yes
28	Uttarakhand	Yes	Yes
	Implemented	28	28
	Not Implemented	0	0

Sr. No.	High Court	Whether the Rules of e-Filing Whether the Rules of e-Filing is			
		is implemented in High Court	implemented in District Courts		
1	Allahabad	Yes	Yes		
2	Andhra Pradesh	Yes	No		
3	Bombay	Yes	Yes		
4	Calcutta	Yes	Yes		
5	Chhattisgarh	Yes	Yes		
6	Delhi	Yes	Yes		
7	Gauhati – Arunachal Pradesh	No	No		
8	Gauhati – Assam	Yes	Yes		
9	Gauhati – Mizoram	Yes	Yes		
10	Gauhati - Nagaland	Yes	Yes		
11	Gujarat	No	Yes		
12	Himachal Pradesh	Yes	Yes		
13	Jammu & Kashmir	Yes	Yes		
14	Jharkhand	Yes	Yes		
15	Karnataka	Yes	Yes		
16	Kerala	Yes	Yes		
17	Madhya Pradesh	Yes	Yes		
18	Madras	Yes	Yes		
19	Manipur	Yes	Yes		
20	Meghalaya	Yes	Yes		
21	Orissa	Yes	Yes		
22	Patna	Yes	Yes		
23	Punjab & Haryana	Yes	Yes		
24	Rajasthan	No	No		
25	Sikkim	Yes	Yes		
26	Telangana	Yes	Yes		
27	Tripura	Yes	Yes		
28	Uttarakhand	Yes	Yes		
	Implemented	25	25		
	Not Implemented	3	3		

Status of Implementation of Rules of e-Filing as on 31.12.2024

Status of Implementation of e-Sewa Kendras as on 31.12.2024

Sr.	High Court	Whether the	Functioning	Whether the e-Sewa	Functioning	Total
No.		e-Sewa Kendra is	e-Sewa Kendras in	Kendra is	e-Sewa Kendras	(A + B)
		implemented in HC	High Courts (A)	implemented in DC	in DC (B)	
1	Allahabad	Yes	2	Yes	74	76
2	Andhra Pradesh	Yes	1	No	0	1
3	Bombay	Yes	3	Yes	40	43
4	Calcutta	Yes	1	Yes	8	9
5	Chhattisgarh	Yes	1	Yes	23	24
6	Delhi	Yes	1	Yes	13	14
7	Gauhati - Arunachal Pradesh	Yes	1	Yes	24	25
8	Gauhati - Assam	Yes	2	Yes	78	80
9	Gauhati - Mizoram	Yes	1	Yes	8	9
10	Gauhati - Nagaland	Yes	1	Yes	11	12
11	Gujarat	Yes	1	Yes	165	166
12	Himachal Pradesh	Yes	1	Yes	11	12
13	Jammu and Kashmir	Yes	1	Yes	9	10
14	Jharkhand	Yes	2	Yes	24	26
15	Karnataka	Yes	3	Yes	25	28
16	Kerala	Yes	1	Yes	161	162
17	Madhya Pradesh	Yes	3	Yes	103	106
18	Madras	Yes	2	Yes	300	302
19	Manipur	Yes	1	Yes	20	21
20	Meghalaya	Yes	1	Yes	15	16
21	Orissa	Yes	1	Yes	126	127
22	Patna	Yes	1	Yes	37	38
23	Punjab and Haryana	Yes	1	Yes	112	113
24	Rajasthan	Yes	2	Yes	1	3
25	Sikkim	Yes	1	Yes	9	10
26	Telangana	Yes	1	Yes	98	99
27	Tripura	Yes	1	Yes	15	16
28	Uttarakhand	Yes	1	Yes	30	31
	Implemented	28	39	27	1540	1579
	Not Implemented	0		1		

Sr. No.	High Court	Whether the Court Fee Act	is Whether the e-Payments				
			amended to enable to receive the facility implemented				
		e-Payments					
1	Allahabad	Yes	Yes				
2	Andhra Pradesh	No	No				
3	Bombay	Yes	Yes				
4	Calcutta	Yes	Yes				
5	Chhattisgarh	Yes	Yes				
6	Delhi	No	Yes				
7	Gauhati - Arunachal Pradesh	No	Yes				
8	Gauhati - Assam	Yes	Yes				
9	Gauhati - Mizoram	Yes	No				
10	Gauhati - Nagaland	No	No				
11	Gujarat	Yes	Yes				
12	Himachal Pradesh	Yes	Yes				
13	Jammu and Kashmir	No	No				
14	Jharkhand	Yes	Yes				
15	Karnataka	Yes	Yes				
16	Kerala	Yes	Yes				
17	Madhya Pradesh	Yes	Yes				
18	Madras	Yes	Yes				
19	Manipur	Yes	Yes				
20	Meghalaya	Yes	Yes				
21	Orissa	Yes	Yes				
22	Patna	Yes	Yes				
23	Punjab and Haryana	Yes	Yes				
24	Rajasthan	Yes	Yes				
25	Sikkim	Yes	Yes				
26	Telangana	Yes	Yes				
27	Tripura	Yes	Yes				
28	Uttarakhand	Yes	Yes				
	Implemented	23	24				
	Not Implemented	5	4				

Status of Implementation of e-Payments as on 31.12.2024

S.No.	Establishment_name	Received	Proceeding	Contested	Paid	Challan
			Done		Challans	Amount
1	Assam Traffic Department	199034	199025	538	38668	24541702
2	Chhattisgarh Traffic Department	864	783	0	87	142300
3	Gujarat Traffic Department	2394939	2287487	3832	216105	167211616
4	Haryana Traffic Department	1997478	1898025	8271	119359	101695501
5	Himachal Pradesh Traffic Department	498549	359044	722	17399	27409153
6	Jammu Traffic Department	767279	658693	6019	130622	84405793
7	Karnataka Traffic Department	81135	81101	214	70777	664231790
8	Kashmir Traffic Department	1036614	1036291	136379	178014	99373765
9	Kerala (Police Department)	1996328	1993027	3641	173248	98441467
10	Kerala Transport Department	1159176	1153020	5470	166902	231518807
11	Madhya Pradesh Traffic Department	976744	716400	610	36275	33123200
12	Maharashtra Transport Department	56569	55108	20	2263	2979305
13	Manipur Virtual Court (Traffic)	671	149	0	4	2000
14	Manipur Virtual Court (Transport)	1433	338	0	12	109500
15	Meghalaya Traffic Department	755	723	0	49	40100
16	Notice Branch Delhi Traffic	21680708	21266235	105859	2151402	1543813306
	Department					
17	Odisha Traffic Ctc-Bbsr	625564	571096	1056	40332	37980501
	Commissionerate					
18	Rajasthan Traffic Department	53075	48224	3663	13154	9821120
19	Tamil Nadu Traffic Department	227674	181824	1617	109654	1022889350
20	Tripura Traffic Department	6391	6388	9	2699	608520
21	Uttar Pradesh Traffic Department	20813157	16125543	103369	1124994	631029941
22	Uttarakhand Traffic Department	47322	43753	210	3989	5175601
23	Uttarakhand Transport Department	24635	19920	80	1827	3015901
24	Virtual Court Chandigarh	724086	721493	3517	69337	66936011
25	Virtual Court Delhi (Traffic)	7689713	7385936	137951	1941521	1872050002
26	Virtual Court Gujarat (Transport)	302665	292118	1547	47991	185466755
27	West Bengal Traffic Department	275447	246232	2208	10518	5546202
	Total	63638005	57347976	526802	6667202	6919559209

Statistics of Virtual Courts-31.12.2024

Sr. No.	High Court	No of Items for which funds where	No. of Items Procured/	
		released	Purchased	
1	Allahabad	2	2	
2	Andhra Pradesh	1	1	
3	Bombay	4	4	
4	Calcutta	1	1	
5	Chhattisgarh	1	1	
6	Delhi	1	1	
7	Gauhati (Arunachal Pradesh)	1	1	
8	Gauhati (Assam)	1	1	
9	Gauhati (Mizoram)	1	1	
10	Gauhati (Nagaland)	1	1	
11	Gujarat	1	1	
12	Himachal Pradesh	1	1	
13	Jammu & Kashmir	2	2	
14	Jharkhand	1	1	
15	Karnataka	3	3	
16	Kerala	1	1	
17	Madhya Pradesh	3	3	
18	Madras	2	2	
19	Manipur	1	1	
20	Meghalaya	1	1	
21	Orissa	1	1	
22	Patna	1	1	
23	Punjab & Haryana	1	1	
24	Rajasthan	2	2	
25	Sikkim	1	1	
26	Telangana	1	1	
27	Tripura	1	1	
28	Uttarakhand	1	1	
	Total	39	39	

Status of Installation of Justice Clock in High Courts

Status of Implementation of ICJS as on 31.12.2024

Sr. No.	High Court	Whether ICJS implemented
1	Allahabad	Yes
2	Andhra Pradesh	Yes
3	Bombay	Yes
4	Calcutta	Yes
5	Chhattisgarh	Yes
6	Delhi	Yes
7	Gauhati - Arunachal Pradesh	Yes
8	Gauhati - Assam	Yes
9	Gauhati - Mizoram	Yes
10	Gauhati - Nagaland	No
11	Gujarat	No
12	Himachal Pradesh	Yes
13	Jammu and Kashmir	Yes
14	Jharkhand	Yes
15	Karnataka	Yes
16	Kerala	Yes
17	Madhya Pradesh	Yes
18	Madras	Yes
19	Manipur	Yes
20	Meghalaya	Yes
21	Orissa	Yes
22	Patna	Yes
23	Punjab and Haryana	Yes
24	Rajasthan	Yes
25	Sikkim	Yes
26	Telangana	Yes
27	Tripura	Yes
28	Uttarakhand	Yes
	Implemented	26
	Not Implemented	2

E-Filing Total Count as on 31.12.2024

S.No.	State Name	High Cou	High Court/Total Cases Submitted				
		District Court	нс	DC	Total		
1	Allahabad	District Court	*	9206	9206		
2	Andhra Pradesh	High Court	16096	5	16101		
3	Bombay	Both Court	320647	1403175	1723822		
4	Calcutta	High Court	7795	1587	9382		
5	Chhattisgarh	Both Court	583	441	1024		
6	Delhi	District Court	*	1017610	1017610		
7	Gauhati – Arunachal Pradesh	Both Court	0	0	0		
8	Gauhati – Assam	Both Court	10693	16608	27301		
9	Gauhati – Mizoram	Both Court	0	0	0		
10	Gauhati - Nagaland	Both Court	0	0	0		
11	Gujarat	High Court	63467	808	64275		
12	Himachal Pradesh	Both Court	2528	87495	90023		
13	Jammu & Kashmir	Both Court	28220	101810	130030		
14	Jharkhand	Both Court	25	750	775		
15	Karnataka	Both Court	3574	133208	136782		
16	Kerala	District Court	*	851300	851300		
17	Madhya Pradesh	District Court	*	816	816		
18	Madras	Both Court	84039	1099139	1183178		
19	Manipur	High Court	3633	6287	9920		
20	Meghalaya	Both Court	1	1	2		
21	Odisha	Both Court	17128	55215	72343		
22	Patna	Both Court	577987	5542	583529		
23	Punjab & Haryana	Both Court	39507	36719	76226		
24	Rajasthan	Both Court	28217	3379	31596		
25	Sikkim	Both Court	3614	5249	8863		
26	Telangana	Both Court	7423	1165	8588		
27	Tripura	Both Court	3929	11910	15839		
28	Uttarakhand	Both Court	108	55248	55356		
		Total	1219214	4904673	6123887		

Status of Digitization of Court Records as on 31.12.2024

		Number of pages	Total No. of pages	District Courts(including Taluka		
		digitized in the	digitized in High	Courts) under the	concern HC	
S.No.	Name of High Court	High Court in the	Court up to current	Number of pages	Total No. of pages	
3.INO.	Name of Figh Court	current month	month	digitized in DC in	digitised in DC up	
				the current	to current month	
				month		
1	Allahabad	40,62,145	55,06,27,522	6,86,46,557	83,25,70,546	
2	Andhra Pradesh	10,29,813	1,22,71,730	67,64,133	1,10,22,354	
3	Bombay	48,54,628	2,15,01,673	39,519	39,519	
4	Calcutta	7,58,846	4,74,73,312	0	0	
5	Chhattisgarh	0	0	0	0	
6	Delhi	4,19,921	22,86,51,142	13,53,994	10,54,93,207	
7	Gauhati – Arunachal Pradesh	0	0	0	0	
8	Gauhati – Assam	0	2,97,53,593	0	15,58,31,203	
9	Gauhati – Mizoram*	14,638	7,38,377	22,490	12,44,784	
10	Gauhati – Nagaland	0	0	0	0	
11	Gujarat	31,605	4,64,676	9,638	9,638	
12	Himachal Pradesh	1,00,640	71,42,331	0	0	
13	Jammu & Kashmir	1,91,710	3,89,45,999	5,52,462	38,03,960	
14	Jharkhand	9,33,424	1,22,38,203	4,67,211	65,50,240	
15	Karnataka	22,31,965	2,40,51,405	31,60,881	2,97,36,827	
16	Kerala	11,91,574	5,61,61,181	20,51,608	65,86,980	
17	Madhya Pradesh	16,65,361	22,11,77,138	1,25,18,995	50,95,02,501	
18	Madras	37,36,917	13,89,58,566	84,59,246	6,66,08,673	
19	Manipur	80,826	50,87,586	87,098	46,64,621	
20	Meghalaya	22,377	7,97,702	11,184	30,34,843	
21	Orissa	11,35,111	4,28,23,709	36,84,804	10,97,46,629	
22	Patna	70,357	2,26,61,127	0	0	
23	Punjab & Haryana	15,93,149	27,07,79,414	0	50,66,96,188	
24	Rajasthan	22,39,027	9,63,90,140	15,00,000	15,00,000	
25	Sikkim	13,643	11,61,836	1,88,192	40,24,003	
26	Telangana*	13,73,059	10,48,58,677	42,19,902	2,06,65,594	
27	Tripura	2,76,799	58,47,825	0	6,19,005	
28	Uttarakhand	3,50,000	1,60,50,000	50,000	50,200	
	Total	2,83,77,535	1,95,66,14,864	11,37,87,914	2,38,00,01,515	

e-Committee Outreach/ Training Programmes Conducted During January 2024 - December 2024

S.No	Dates of	Programme No.	Conducting Institute	Title of Programme	Participants	No. of
	Programmes					Participants
1	15.01.2024-16.01.2 024,	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Kerala Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	25
2	17.01.2024-18.01.2 024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Kerala Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	28
3	12.01.2024	ECT_4_2024	Rajasthan State Judicial Academy Jodhpur	Advocate/Advocate Clerk eCourts Programme at District Headquarters	Advocate/Advocate Clerk	631
4	19.01.2024-20.01.2 024	eCommittee	Judicial Academy, Assam	e-Courts Phase III Regional Cluster Workshop	Judicial officers	34
5	10.01.2024	ECT_14_2024	JTRI, Allahabad, UP	Investigation in cyber crimes	Newly appointed HJS officers	50
6	27.01.2024	ECT_9_2024	JTRI, Allahabad, UP	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	75
7	19.01.2024	ECT_6_2024	High Court of Andhra Pradesh	Training programme on digitization at high court level	High Court Digitization officials/Staffs/	110
8	20.01.2024	ECT_4_2024	District Courts level, Andhra Pradesh	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	757
9	11.01.2024 15.01.2024 16.01.2024	ECT_17_2024	West bengal judicial academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judges, Junior Division	20
10	15.01.2024-16.01.2 024	ECT_14_2024	West bengal judicial academy	Cyber Laws & Appreciation & Handling of Digital Evidence – Refresher Programme	Judicial Officers	20
11	29.01.2024- 30.01.2024	ECT_9_2024	West bengal judicial academy	Refresher programme for Court Staff	Staff of District Judiciary	2660 views on 29.01.2024

						& 1126 views
						on 30.01.2024
12	13.01.2024	ECT_13_2024	Chhattisgarh State	Computer Skill enhancement	Judicial officers of	46
			Judicial Academy	Programme- Level I & II	District Judiciary	
					(All cader)	
13	20.01.2024	ECT_14_2024	Chhattisgarh State	Cyber laws & Appreciation &	Judicial Officers	108
			Judicial Academy	Handling of Digital Evidence		
				-Refresher Programme		
14	22.01.2024 -	ECT_17_2022	Delhi Judicial Academy	ICT & eCourts Induction	Newly recruited	143
	25.01.2024			Programme for the newly	Civil Judge Junior	
				recruited Civil Judges	Division	
15	27.01.2024	ECT_04_2024	Madhya Pradesh State	eCourts Programme for	Advocates/Advocate	2748 views
			Judicial Academy	Advocates/Advocate Clerks of	Clerks	
				District Judiciary		
16	29.01.2024-	ECT_9_2022	Delhi Judicial Academy	Refresher Programmer for	Staff of District	760
	30.01.2024			Court Staff	Judiciary	
17	29.01.2024	ECT_8_2024	Assam Judicial	Refresher programme for	Administrative	460
			Academy	Court Staffs & N step	head, Nazarat,	
				Training	Process servers	
18	30.01.2024	ECT_4_2024 &	Assam Judicial	Ecourts Programme for	Advocate/ Advocate	130
		ECT_7_2024	Academy	Advocate/ Advocate Clerk	Clerk	
19	30.01.2024 -	ECT_8_2024	Himachal Pradesh	Refresher programme for	Administrative	24
	31.01.2024		Judicial Academy	Court Staffs & N step	head, Nazarat ,	
				Training	Process servers	
20	06.01.2024	ECT_13_2024	Jharkhand Judicial	Computer Skill enhancement	District Judges	187
			Academy	programme Level I & II		
21	27.01.2024	ECT_13_2024	Jharkhand Judicial	Computer Skill enhancement	District Judges	205
			Academy	programme Level I & II		
22	08.01.2024	ECT_14_2024	Karnataka Judicial	Cyber laws & Appreciation &	Judicial Officers of	40
			Academy	Handling of Digital Evidence	Civil Judge Cadre	
				-Refresher Programme		
23	23.01.2024	ECT_14_2024	Karnataka Judicial	Cyber laws & Appreciation &	Judicial Officers of	30
			Academy	Handling of Digital Evidence	Civil Judge Cadre	
				-Refresher Programme		
24	29.01.2024 to	ECT_14_2024	Karnataka Judicial	Cyber laws & Appreciation &	Judicial Officers of	30
	31.01.2024		Academy	Handling of Digital Evidence	different cadre	
				-Refresher Programme	under state judiciary	
25	20.01.2024	ECT_3_2024	Kerala Judicial Academy	Master Trainer Programme	for newly inducted	8
				for New Master Trainers	Judicial Officer	
					Master Trainers	

26	30.01.2024	ECT_17_2024	Kerala Judicial Academy	ICT & e courts induction	for newly recruited	36
				programme for newly	civil judges junior	
				recruited civil judges	division	
27	19.01.2024	ECT_10_2024	Meghalaya State	Programme for Technical	Technical Staffs &	11
			Judicial Academy	staffs of High Court -	NIC Coordinators at	
				Hardware & software	High court	
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, Lan		
				connections, etc		
28	29.01.2024	ECT_17_2024	Meghalaya State	ICT & eCourts Induction	Newly recruited	6
			Judicial Academy	Programme for the newly	Civil Judge Junior	
				recruited Civil Judges	Division	
29	21.01.2024	ECT_8_2024	Regional Judicial	Refresher programme for	Administrative	100
			Academy, Angul	Court Staffs & N step	head, Nazarat,	
			through Odisha Judicial	Training	Process servers	
			Academy			
30	27.01.2024	ECT_13_2024	Odisha Judicial	Computer Skill enhancement	Judicial officers of	85
			Academy, Cuttack	Programme Level I & II	District Judiciary	
					(All cadre)	
31	03.01.2024-	ECT_17_24	At District Headquarter	ICT and E-Courts Induction	Newly recruited	105
	12.01.2024 &		through Chandigarh JA	Programme for the newly	Civil Judge Jr.	
	18.01.2024 -			recruited Civil Judges	DivisionHaryana	
	30.01.2024					
32	20.01.2024 &	ECT_17_2024	Telangana state judicial	ICT & e-Courts Induction	Newly recruited	37
	21.01.2024		academy	Programme	Civil Judge Junior	
					Division	
33	23.01.2024	ECT_4_2024	Telangana state judicial	Advocate/ Advocate Clerk	Advocate/ Advocate	85
			academy	Ecourts Programme at	Clerk	
				District Headquarters		
34	24.01.2024	ECT_4_2024	Telangana state judicial	Advocate/ Advocate Clerk	Advocate/ Advocate	75
			academy	Ecourts Programme at	Clerk	
				District Headquarters		
35	24.01.2024	ECT_4_2024	Telangana state judicial	Advocate/ Advocate Clerk	Advocate/ Advocate	85
			academy	Ecourts Programme at	Clerk	
				District Headquarters		
36	24.01.2024	ECT_4_2024	Telangana state judicial	Advocate/ Advocate Clerk	Advocate/ Advocate	53
			academy	Ecourts Programme at	Clerk	
				District Headquarters		

	1			i		
37	27.01.2024 &	ECT_18_2024		ICT & e-Courts Induction	Newly recruited	12
	28.01.2024		academy	Programme	Direct District	
					Judges	
38	21.01.2024	ECT_9_2024	Tripura Judicial	Refresher programme for	Staff of District	100
			Academy	Court Staff	Judiciary	
39	23.01.2024	ECT_16_2024	Tripura Judicial	Ecourts Programme at	All Judicial officers	49
			Academy	All-District Headquarters	of the District	
40	03.02.2024	ECT_07_2024	Madhya Pradesh State	eCourts Programme for	Advocates/Advocate	
			Judicial Academy	Advocates/Advocate Clerks of	Clerks	2,387 views
				District Judiciary		
41	08.02.2024-09.02.2	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	14
	024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
42	12.02.2024-13.02.2	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	15
	024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
43	15.02.2024	ECT_8_2024	Rajasthan State Judicial	Refresher Programme for	Court Staff	4058 views
10	10.02.2021	101_0_2021	Academy Jodhpur	Court Staff & N Step Training	Sourt Starr	1000 110100
44	08.02.2024	ECT_7_2024	Rajasthan State Judicial	Advocate/Advocate Clerk	Advocate/Advocate	978 views
TT	00.02.2024	LC1_7_2024	Academy Jodhpur	eCourts Programme at	Clerk	<i>710</i> views
			Academy Jourpur	Taluka/ Village	Clerk	
45	15.02.2024	ECT 10 2024	Sikkim Judicial	Programme for Technical	Technical Staff of	219 views
45	15.02.2024	ECT_10_2024	Academy	Staff of the Registry	the Registry	219 views
10	00.02.2024	ECT 00 2024	-	Refresher Course for staff of	Staff of District	48 views
46	09.02.2024	ECT_09_2024	Sikkim Judicial			48 views
			Academy	District Judiciary	Judiciary	
47	23.02.2024	ECT_04_2024	Sikkim Judicial	eCourts Programme for	Advocate/ Advocate	48 views
			Academy	Advocate/ Advocate Clerk	Clerk	
48	15.02.2024-16.02.2	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	20
	024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
49	19.02.2024-20.02.2	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	22
	024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			

50	22.02.2024-23.02.2		Committee Commen		Court Staff	20
50		eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	20
	024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
51	26.02.2024-27.02.2	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	19
	024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
52	29.02.2024-	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	23
	01.03.2024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
53	08.02.2024	ECT_14_2024	JTRI, Allahabad, UP	Cyber laws and appreciation	Newly promoted	55
				and handling of digital	civil judges (SD)	
				evidence		
54	22.02.2024	ECT_14_2024	JTRI, Allahabad, UP	Cyber laws and appreciation	Newly promoted	45
				and handling of digital	civil judges (SD)	
				evidence		
55	16.02.2024	ECT_17_2024	Andhra Pradesh Judicial	ICT & eCourts Induction	Newly recruited	63
			Academy	Programme for the newly	Civil Judge Junior	
				recruited Civil Judges	Division	
56	16.02.2024	ECT_18_2024	Andhra Pradesh Judicial	ICT & eCourts Induction	Newly recruited	6
			Academy	Programme for the newly	Direct District	
			, , , , , , , , , , , , , , , , , , ,	recruited Direct District	Judges	
				Judges		
57	24.2.2024 &	ECT_3_2024	Maharashtra Judicial	Master Trainer Programme	Nominated New	60
	25.2.2024		Academy	for New Master trainers	Master trainers	
58	20.02.2024,	ECT_17_2024	West bengal judicial	ICT & eCourts Induction	Newly recruited	14
	27.02.2024		academy	Programme for the newly	Civil	
	&29.02.2024			recruited Civil Judges	Judges, Junior	
					Division	
59	17.02.2024	ECT_4_2024	Chhattisgarh State	Advocate/ Advocate Clerk	Advocate/ Advocate	50
			Judicial Academy	Ecourts Programme at	Clerk	
				District Headquarters		
60	17.02.2024	ECT_6_2024	Chhattisgarh State	Training Programme on	High Court	41
			Judicial Academy	Digitization at High Court	Digitization	
				level	officials/Staffs/	
					omerais/stans/	

	40.00.000.0					
61	12.02.2024 -	ECT_8_2022	DJA	Refresher Programme for	Administrative	323
	13.02.2024			Court Staffs & N Step	Heads, Nazarat,	
				Training	Process Servers	
62	14.02.2024 -	ECT_16_2022	DJA	E-courts Programme at	All Judicial Officers	539
	15.02.2024			All-District Headquarters	of the Districts	
63	13.02.2024 &	ECT_14_2024	Assam Judicial	Refresher Programme on	Judicial Officers	95
	23.02.2024		Academy	Cyber laws & Appreciation &		
				Handling of Digital Evidence,		
				Cyber-crime, Cyber etiquette		
				and handling of social media		
64	16.02.2024	ECT_16_2024	Assam Judicial	Ecourts Programme at	All Judicial officers	320
			Academy	All-District Headquarters	of the District	
65	04.02.2024	ECT_7_2024	Gujarat state Judicial	Advocate/ Advocate Clerk	Advocate/ Advocate	94
			Academy	Ecourts Programme at Taluk	Clerk	
				/Village (once in 3 months)		
66	10.02.2024	ECT_11_2024	Gujarat state Judicial	Programme for Technical	Technical	10
			Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
67	13.02.2024	ECT_17_2024	Gujarat state Judicial	ICT & eCourts Induction	Newly recruited	13
			Academy	Programme for the newly	Civil Judge Junior	
				recruited Civil Judges	Division	
68	16.02.2024-	ECT_8_2024	Himachal Pradesh	Refresher programme for	Administrative	22
	17.02.2024		Judicial Academy	Court Staffs & N step	head, Nazarat ,	
				Training	Process servers	
69	19.02.2024 -	ECT_9_2024	Himachal Pradesh	Refresher programme for	Staff of District	21
	20.02.2024		Judicial Academy	Court Staff	Judiciary	
70	06.02.2024-	ECT_18_2024	Jharkhand Judicial	ICT and eCourt Induction	District Judges	12
	07.02.2024		Academy	Programme for the newly		
				recruited Direct District		
				Judges		
71	11.02.2024	ECT_13_2024	Jharkhand Judicial	Computer Skill enhancement	District Judges	12
			Academy	programme Level I & II	Ŭ	
72	03.02.2024	ECT_06_2024	Jharkhand Judicial	Training Programme on	High Court staff	50
			Academy	Digitization at High Court	0	
				Level		
				10.01		

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73	12.02.2024	ECT_14_2024	Karnataka Judicial	Cyber laws & Appreciation &	Judicial Officers of	43
			Academy	Handling of Digital Evidence	Punjab & Haryana	
				-Refresher Programme	state judiciary	
74	27.02.2024	ECT_14_2024	Karnataka Judicial	Cyber laws & Appreciation &	Judicial Officers of	43
			Academy	Handling of Digital Evidence	Civil Judge Cadre	
				-Refresher Programme		
75	28.02.2024	ECT_14_2024	Karnataka Judicial	Cyber laws & Appreciation &	Staff of district	30
			Academy	Handling of Digital Evidence	judiciary	
				-Refresher Programme		
76	05.02.2024 &	ECT_14_2024	Kerala Judicial Academy	Cyber laws & Appreciation &	Judicial Officers	25
	06.02.2024			Handling of Digital Evidence		
				-Refresher Programme		
77	07.02.2024	ECT_3_2024	Kerala Judicial Academy	Ÿ	for newly inducted	352
<i>``</i>	07.02.2021	201_0_2024	iceraia judiciai Acadelliy	for New Master Trainers	Judicial Officer	052
					Master Trainers	
70	01.00.0004	EOT 7-0004 C				1000
78	21.02.2024 to	ECT_7_2024 &	Kerala Judicial Academy		Advocate/ Advocate	1000
	28.02.2024	ECT_12_2024		computer skill enhancement	Clerk	
				programme		
79	13.02.2024	ECT_4_2024	Meghalaya State	Advocate/ Advocate Clerk	Advocate/ Advocate	20
			Judicial Academy	Ecourts Programme	Clerk	
				at District Headquarters		
80	20.02.2024	ECT_4_2024	Meghalaya State	Advocate/ Advocate Clerk	Advocate/ Advocate	38
			Judicial Academy	Ecourts Programme	Clerk	
				at District Headquarters		
81	25.02.2024	ECT_7_2024	Regional Judicial	Advocate/ Advocate Clerk	Advocate/ Advocate	73
			Academy, Sambalpur	Ecourts Programme at Taluk	Clerk	
			through Odisha Judicial	/Village (once in 3 months)		
			Academy			
82	25.02.2024	ECT_9_2024	Regional Judicial	Refresher programme for	Staff of District	98
			Academy, Balasore	Court Staff	Judiciary	
			through Odisha Judicial			
			Academy			
83	28.02.2024	ECT_14_2024	Telangana state judicial	Cyber laws & Appreciation &	Judicial officers	17
00	20.02.2021	201_11_2021	academy	Handling of Digital Evidence-	(Professional	17
			academy	Refresher Programme	advancements	
				Kentesher i tograllille		
					course for recently	
					promoted district	
					judges)	
84	11.02.2024	ECT_8_2024	Tripura Judicial	Refresher programme for	Administrative	102
			Academy	Court Staffs & N step	head, Nazarat ,	
				Training	Process servers	

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85	08.02.2024	ECT_10_2024	Tripura Judicial	Programme for Technical	Technical Staffs/NIC	29
			Academy	staffs of High Courts	coordinators at HC	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, LAN		
				connections etc		
86	09.02.2024	ECT_11_2024	Tripura Judicial	Programme for Technical	Technical	30
			Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
87	25.02.2024	ECT_14_2024	Tripura Judicial	Cyber laws & Appreciation &	Judicial Officers	35
			Academy	Handling of Digital Evidence		
				-Refresher Programme		
88	04.03.2024-	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	24
	05.03.2024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
89	11.03.2024-	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	22
	12.03.2024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
90	14.03.2024-	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	17
	15.03.2024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
91	18.03.2024-	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	21
	19.03.2024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
92	04.03.2024-	ECT_17_2024	JTRI, Allahabad, UP	ICT & eCourts induction	Newly recruited	113
	05.03.2029			programme for the newly	officers of Civil	
				recruited civil judge	Judges (Junior	
				Jungo	Division)	
					Division	

93	3.3.2024	ECT_5_2024	Maharashtra Judicial	Programme for Court	Administrative Head	80
93	3.3.2024	EC1_5_2024		, i i i i i i i i i i i i i i i i i i i	staff & Court	80
			Academy	Managers & Administrative		
				Head Staffs of District	Managers from	
				Judiciary	every District	
94	16.3.2024	ECT_11_2024	Maharashtra Judicial	Programme for Technical	Technical	50
			Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
95	17.3.2024	ECT_15_2024	Maharashtra Judicial	Refresher programme for	High Court Staffs	100
			Academy	Registry Staffs of High Courts		
96	23.3.2024	ECT_14_2024	Maharashtra Judicial	Cyber laws & Appreciation &	Judicial Officers	70
			Academy	Handling of Digital Evidence		
				-Refresher Programme		
97	21.03.2024	ECT_14_2024	West bengal judicial	Cyber Laws & Appreciation &	Judicial Officers	14
			academy	Handling of Digital Evidence		
				– Refresher Programme		
98	27.03.2024	ECT_5_2024	West bengal judicial	Programme for Court	Administrative Head	853 views
			academy	Managers & Administrative	staff & Court	
				Head Staffs of District	Managers from	
				Judiciary	every District	
99	16.03.2024	ECT_7_2024	Chhattisgarh State	Advocate/ Advocate Clerk	Advocate/ Advocate	46
			Judicial Academy	Ecourts Programme at Taluk	Clerk	
				/Village (once in 3 months)		
100	16.03.2024	ECT_9_2024	Chhattisgarh State	Refresher programme for	Staff of District	42
			Judicial Academy	Court Staff	Judiciary	
101	01.03.2024 -	ECT_13_2022	DJA	Computer Skill enhancement	Judicial Officers of	524
	02.03.2024			Programme-Level I & II	District Judiciary	
					(All Cadre)	
102	04.03.024 -	ECT_11_2022	DJA	Programme for technical staff	Technical Staffs /	43
	05.03.2024			of District Courts – Hardware		
				and Software maintenance,	Administrator/	
				Data Replication, Data	System Officers	
				Monitoring, VC Equipment,		
				LAN Connection, etc.		
103	11.03.2024	ECT_11_2024	Assam Judicial	Programme for Technical	Systems Officers/	52
105	11.03.2024	LO1_11_2024	Academy	staff of District Courts on	Systems	34
			readenry	Cyber-crime, Cyber etiquette	Assistant/ Technical	
				and handling of social media,	Staffs of	

				Hardware & software	District Courts	
					District Courts	
				maintenance, Networks etc.		
104	15.03.2024		Assam Judicial	Refresher Programme for	Master trainer	119
			Academy	ECT Master Trainer	Judicial Officers,	
					Advocates, Systems	
					officers/ Systems	
					Assistants	
105	16.03.2024	ECT_15_2024	Assam Judicial	Refresher programme for	High Court Staffs	25
			Academy	staff of the registry of High		
				Courts		
106	23.03.2024		Assam Judicial	Awareness programme on	for LADCs and	269
			Academy	ICT for LADCs and panel	panel lawyers of	
				lawyers of Assam	Assam	
107	27.03.2024	ECT_9_2024	Assam Judicial	Refresher programme for	For the staff of	89
			Academy	Court Staffs	district court of	
					Nagaland, Mizoram	
					& Arunachal	
					pradesh	
108	27.03.2024	-	Assam Judicial	Awareness programme on	-	49
			Academy	eCourt services for computer		
				typist of the district court of		
				Kamrup		
109	28.03.2024	-	Assam Judicial	Awareness programme on	-	44
			Academy	eCourt services for		
				Stenographer of the district		
				court of Kamrup		
110	23.03.2024 -	ECT_8_2024	Gujarat state Judicial	Refresher programme for	Administrative	754
	31.03.2024		Academy	Court Staffs & N step	head, Nazarat ,	
				Training	Process servers	
111	01.03.2024-02.03.2	ECT_8_2024	Himachal Pradesh	Refresher programme for	Administrative	32
	024		Judicial Academy	Court Staffs & N step	head, Nazarat ,	
			5	Training	Process servers	
112	04.03.2024 -	ECT_9_2024	Himachal Pradesh	Refresher programme for	Staff of District	30
	05.03.2024		Judicial Academy	Court Staff	Judiciary	
113	16.03.2024	ECT_6_2024	Himachal Pradesh	Training Programme on	High Court	85
115	10.00.2021	201_0_2021	Judicial Academy	Digitization at High Court	Digitization	00
			Juarenar readenity	level	officials/Staffs/	
114	17.03.2024	ECT_9_2024	Jharkhand Judicial	Refresher programme for	Staff of District	419
114	17.03.2024	EC1_9_2024		Court Staff		417
145	21 02 202 4		Academy		Judiciary	00
115	21.03.2024	ECT_4_2024	Jharkhand Judicial	one day programme for	Advocate/ Advocate	93
			Academy	advocate/advocate clerk	clerk	

			1			
				ecourts programme at district		
				headquarters		
116	25.03.2024	ECT_13_2024	Kerala Judicial Academy	Computer skill enhancement	Judicial officers of	29
				programme level I & II	district judiciary	
117	23.03.2024	ECT_10_2024	Kerala Judicial Academy	Programme for Technical	Technical Staffs/NIC	16
				staffs of High Courts	coordinators at HC	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, LAN		
				connections etc		
118	23.03.2024	ECT_11_2024	Kerala Judicial Academy	Programme for Technical	Technical	112
				staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, LAN	, ,	
				connections etc		
119	07.03.2024	ECT_17_2024	Kerala Judicial Academy	Inauguration of the Induction	Junior Division Civil	5520 views
	0.10012021			Training of Civil Judge	Judge	0020 1000
120	21.03.2024	ECT_18_2024	Kerala Judicial Academy		newly recruited	4
120	21.03.2024	101_10_2024	Refata Judicial Academy	programme for the newly	direct district judges	т
				recruited direct district	uneet district judges	
				judges		
101	07.00.0004			· · ·	m 1 1 1	
121	07.03.2024	ECT_11_2024	Meghalaya State	Programme for Technical	Technical	6
			Judicial Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
					System Officers	
				VC equipment, Lan		
				connections, etc		
122	16.03.2024	ECT_13_2024	Meghalaya State	Computer Skill enhancement	Judicial officers of	25
			Judicial Academy	Programme-	District Judiciary	
				Level I & II	(All cader)	
123	03.03.2024	ECT_7_2024	Regional Judicial	Advocate/ Advocate Clerk	Advocate/ Advocate	76
			Academy, Koraput at	Ecourts Programme at Taluk /	Clerk	
			Jeypore through Odisha	Village (once in 3 months)		
			Judicial Academy			
124	03.03.2024	ECT_16_2024	Regional Judicial	Ecourts Programme at	All Judicial officers	66
			Academy, Ganjam at	All-District Headquarters	of the District	

			Odisha Judicial			
			Academy			
125	24.03.2024	ECT_7_2024	Regional Judicial	Advocate/ Advocate Clerk	Advocate/ Advocate	85
			Academy, Sambalpur	Ecourts Programme at Taluk	Clerk	
				/Village (once in 3 months)		
			Academy	(· · · · · · · · · · · · · · · · · · ·		
126	24.03.2024	ECT_9_2024	Regional Judicial	Refresher programme for	Staff of District	494
120	21.00.2021		Academy, Balasore	Court Staff	Judiciary	171
			through Odisha Judicial	Sourt Sturr	juarentity	
			Academy			
127	08.03.2024	ECT_12_2024	Sikkim Judicial	Computer Skill enhancement	Advocates and	25
127	00.03.2024	101_12_2024	Academy	programme —level I & II	novice advocates	23
100	08.03.2024	ECT 12 2024	Sikkim Judicial	Cyber Laws & appreciation		8
128	08.03.2024	ECT_12_2024			Public prosecutors,	8
			Academy	and Handling of Digital Evidence	assistant public prosecutors and	
				Evidence	•	
					government	
100	1 (00 000)				advocates	2
129	16.03.2024	ECT_17_2024	Sikkim Judicial	ICT & eCourts induction	New Recruited Civil	3
			Academy	programme for the newly	Judge Junior	
				recruited Civil Judges	Division.	
130	26.03.2024	ECT_6_2024	Sikkim Judicial	Training programme om	Staff members of	56
			Academy	scanning and digitization of	district judiciary	
				records		
131	14.03.2024 &	ECT_9_2024	Telangana state judicial	Refresher programme for	Staff of District	85
	15.03.2024		academy	court staff of City Civil Court	Judiciary	
				and Medchal-Malkajgiri		
				Districts		
132	23.03.2024	ECT_8_2024	Telangana state judicial	Refresher programme for	Administrative	71
			academy	court staff & NSTEP training	head, Nazarat,	
					Process servers of	
					Nalgonda Cluster	
					(Nalgonda,	
					Bhuvanagiri &	
					Suryapet)	
133	23.03.2024	ECT_8_2024	Telangana state judicial	Refresher programme for	Administrative	77
			academy	court staff & NSTEP training	head, Nazarat,	
					Process servers of	
					Nalgonda Cluster	
					(Nalgonda,	
					Bhuvanagiri &	
					Suryapet)	

134	23.03.2024	ECT E 2024	Telangana state judicial	Programme for court	Administrative head	48
134	23.03.2024	ECT_5_2024	, i i i i i i i i i i i i i i i i i i i	Ť	staff & court	48
			academy	managers & Administrative		
				head staffs of District	managers from every	
105				Judiciary	district	
135	30.03.2024	ECT_8_2024	Khammam, Telangana	Refresher programme for	Administrative	60
				court staff & NSTEP training	head, Nazarat,	
					Process servers of	
					Nalgonda Cluster	
					(Nalgonda,	
					Bhuvanagiri &	
					Suryapet)	
136	30.03.2024	ECT_8_2024	Warangal, Telangana	Refresher programme for	Administrative	80
				court staff & NSTEP training	head, Nazarat,	
					Process servers of	
					Nalgonda Cluster	
					(Nalgonda,	
					Bhuvanagiri &	
					Suryapet)	
137	30.03.2024	ECT_9_2024	Telangana state judicial	Refresher programme for	Staff of District	197
			academy	court staff of all Districts	Judiciary	
138	06.03.2024	ECT_16_2024	Rajasthan State Judicial	eCourt Programme at All	Judicial Officers of	3048 views
			Academy Jodhpur	District Headquarters	all District of	
					Rajasthan	
139	31.03.2024	ECT_13_2024	Tripura Judicial	Computer Skill enhancement	Judicial officers of	25
			Academy	Programme-	District Judiciary	
				Level I & II	(All cader)	
140	06.04.2024	ECT_6_2024	Training conducted by	Digitisation of case records	Staff of High Court	70
			the High Court of		and District Courts	
			Meghalaya		& Sub-divisional	
					courts	
141	16.04.2024	ECT_08_2024	Sikkim Judicial	Refresher Programme and	Administrative	65 views
			Academy	N-Step Training for	Heads, Nazirs,	
				Administrative Heads, Nazirs,	Process Servers and	
				Process Servers and	Prosecution Staff	
				Prosecution Staff		
142	19.04.2024	ECT_08_2024	West Bengal Judicial	Refresher program for Court	Court Staff	2456 views
			Academy	Staff & N step Training		
143	10.04.2024	ECT_8_2024	High Court of	NSTEP	Staff of District	23
			Meghalaya		Court, East Khasi	
			0 ,		Hills, Shillong	
					,	

144	10.04.2024	ECT_9_2024	High Court of	Refresher programme for	Staff of District	23
			Meghalaya	court staff	Court, East Khasi	
					Hills, Shillong	
145	27.04.2024	ECT_8_2024	High Court of	NSTEP	Staff of District	8
			Meghalaya		Court, East Jaintia	
					Hills, Khliehriat	
146	27.04.2024	ECT_8_2024	High Court of	NSTEP	Staff of District	8
			Meghalaya		Court, West Jaintia	
					Hills, Jowai	
147	27.04.2024	ECT_9_2024	High Court of	Refresher programme for	Staff of District	8
			Meghalaya	court staff	Court, East Jaintia	
					Hills, Khliehriat	
148	27.04.2024	ECT_9_2024	High Court of	Refresher programme for	Staff of District	8
			Meghalaya	court staff	Court, West Jaintia	
					Hills, Jowai	
149	01.04.2024 to	ECT_6_2024	High Court of Madras	Training on scanning and	District Judiciary	855
	30.04.2024		in coordination with the	digitisation processes	Staff	
			Tamil Nadu State			
			Judicial Academy,			
			Chennai			
150	08.04.2024 and	ECT_16_2024	High Court of Kerala	e-Office training	All Ministerial Staff	297
	09.04.2024				in the Judicial	
					District of Palakkad	
151	11.04.2024	ECT_16_2024	High Court of Kerala	refresher training on e-Office	All Ministerial Staff	161
					in the Judicial	
					District of Kalpetta	
152	22.04.2024	ECT_16_2024	High Court of Kerala	refresher training on e-Office	Judicial Officers in	34
					the Palakkad	
					District	
153	20.04.2024	ECT_9_2024	Bihar Judicial Academy	Features with basic	System Officers and	74
				commands of CIS, UBUNTU	System Assistants of	
				Desktop/Server, JOAMS,	the Judgeships	
				Online Data Entry, Progress		
				of Old Cases, DPR/MPR		
154	29.04.2024	ECT_12_2024	Rajasthan State Judicial	Computer Skill Enhancement	Advocate/Advocate	821 views
			Academy Jodhpur	Programme- Level-I	Clerk	
155	31.05.2024 &	eCommittee	Jammu and Kashmir	e-Courts Phase III Regional	Judicial officers	36
	01.06.2024		Judicial Academy	Cluster Workshop		
156	18.05.2024	ECT_14_2024	Odisha Judicial	Induction Training	Civil judges (Jr.	54
			Academy	programme for newly	Division) on	
				recruited Civil judges (Jr.		

	İ			Division) on Probation of	Probation of 2022	
				2022 Batch	Batch	
157	15.05.2024 &	ECT_3_2024	Delhi Judicial Academy	Master Trainer Programme	Nominated New	10
	16.05.2024			for New Master trainers	Master trainers	
158	22.05.2024	ECT_03_2024	Sikkim Judicial	Programme for Master	Master Trainers/	124 views
			Academy	Trainers/ New Master	New Master	
				Trainers and Potential Master	Trainers and	
				Trainers	Potential Master	
					Trainers	
59	24.05.2024	ECT_04_2024	Sikkim Judicial	Advocate/Advocate Clerk	Advocate/Advocate	262 views
			Academy	eCourts Programme	Clerk	
160	29.05.2024	ECT_4_2024	Delhi Judicial Academy	Advocate/ Advocate Clerk	Advocate/ Advocate	125
				ECourts Programme At	Clerk	
				District Headquarters		
161 03.05.2024	03.05.2024	ECT-8-2024	High Court of	NSTEP	Staffs of District &	13
			Meghalaya		Sessions Court,	
					Resubelpara &	
					Williamnagar	
62	03.05.2024	ECT-9-2024	High Court of	Refresher programme for	Staffs of District &	13
			Meghalaya	court staff	Sessions Court,	
					Resubelpara &	
					Williamnagar	
163	11.05.2024	ECT-8-2024	High Court of	NSTEP	Staffs of District &	22
			Meghalaya		Sessions Court,	
					Mawkyrwat,	
					Nongstoin &	
					Mairang	
164	11.05.2024	ECT-9-2024	High Court of	Refresher programme for	Staffs of District &	22
			Meghalaya	court staff	Sessions Court,	
					Mawkyrwat,	
					Nongstoin &	
					Mairang	
165	11.05.2024	ECT_8_2024	Rajasthan State Judicial	Online Refresher Training	Administrative	4322 views
			Academy Jodhpur	Programme for court Staff	Head, Nazarat,	
				and N Step Training	Process Servers of	
					District Judiciary	
166	22.05.2024	ECT-9-2024	High Court of	CIS Periphery Modules,	Staffs of all District	40
			Meghalaya	NSTEP, Copying Module	& Sub-divisional	
					Court	

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167	27.05.2024	ECT_8_2024	High Court of	NSTEP	Staffs of District &	17
			Meghalaya		Sessions Court,	
					Khliehriat & Jowai	
168	28.05.2024	ECT_7_2024	Rajasthan State Judicial	Online Refresher Training	Advocates and	787 views
			Academy Jodhpur	Programme Advocates and	Advocates Clerk	
				Advocates Clerk		
169	22.06.2024	ECT_5_2024	Odisha Judicial	ECT Phase-III Capacity	Administrative Head	58
			Academy	Building Training programme	Staff & Court	
				for Administrative Head Staff	Manager	
				& Court Manager		
170	04.06.2024	ECT_5_2024	Delhi Judicial Academy	Programme for Court	Administrative Head	245
				Managers & Administrative	staff & Court	
				Head Staffs of District	Managers from	
				Judiciary	every District	
171	18.06.2024 &	ECT_14 2024	West Bengal Judicial	Cyber Laws and Appreciation	Newly promoted	39
., .	19.06.2024		Academy	& Handling of Digital	Civil Judge (Senior	0,
	17.00.2024		Readeniy	Evidence"	Division) Officers	
470	10.07.0004	DOT 40,0004			,	00
172	10.06.2024,	ECT 13 2024	West Bengal Judicial	Computer Skill Enhancement	Newly promoted	39
	11.06.2024 &		Academy	Programme	Civil Judge (Senior	
	12.06.2024				Division) Officers	
173	01.06.2024	ECT_17_2024	Kerala Judicial Academy	ICT & e Courts Induction	[ICT & e Courts	50
				programme	Induction	
					programme for	
					newly recruited Civil	
					Judges (Jr.Div.)	
					-Phase I	
174	07.06.2024	ECT_6_2024	Sikkim Judicial	e-Courts Programme on	Officers and Staff	277 views
			Academy	Digitization of case records	Members	
				for Officers and Staff		
				Members		
175	07.06.2024	ECT_16_2024	High Court of	Live Streaming of Court	staff of all district	70
			Meghalaya	Proceedings	and sub-divisional	
					courts	
176	15.06.2024	ECT_05_2024	Sikkim Judicial	e-Courts Programme for	Administrative	106 views
			Academy	Administrative Head/ Court	Head/ Court	
				Managers and Staff Members	Managers and Staff	
				of District Judiciary	Members of District	
					Judiciary	
177	14.06.2024		Hish Court f	- Caranta Dana ang	-	40
177	14.06.2024	ECT_4_2024	High Court of	eCourts Programme at	advocates and	48
			Meghalaya	district headquarters	advocate clerks	

178	28.06.2024	ECT_4_2024	High Court of	eCourts Programme at	training for	32
			Meghalaya	district headquarters	advocates and	
			0 7	1	advocate clerks	
179	27.06.2024	ECT_12_2024	Rajasthan State Judicial	Level-I Computer Skill	Advocates &	909 views
			Academy Jodhpur	Enhancement Programme	Advocate Clerks	
			, , , , , , , , , , , , , , , , , , ,	Advocates & Advocate Clerks		
180	11.06.2024	ECT_4_2024	High Court of Rajasthan	eCourts Programme at	Officials including	40
				district headquarters (CIS 1.0	Assistant Registrars/	
)	Court Masters	
					working as Stamp	
					Reporters	
181	29.06.2024	ECT_4_2024	Bihar Judicial Academy	Features of CIS	Judicial Officer	14
182	01.01.2024 -	ECT_7_2024	Madras High Court	Training Programmes on	Judicial Officers,	19475
	30.06.2024			e-Filing	Advocates and Staff	
					Members in the	
					District Judiciary	
183	15.06.2024	ECT_7_2024	Kerala High Court	IT Training	Court Officers	35
184	23-06-2024	ECT_7_2024/	Chhattisgarh State	Advocate & Advocate Clerks	eCourts programme/	48
		ECT_12_2024	Judicial Academy		computer skill	
					enhancement	
					programme	
185	02-07-2024-05-07-	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	19
	2024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
186	03.08.2024	ECT_09_2024	Sikkim Judicial	Refresher Programme for	Officers and Staff	507 views
			Academy	Officers and Staff Members	Members of District	
				of District Judiciary	Judiciary	
187	05-07-2024-06-07-	eCommittee	eCommittee, Supreme	Digital Accessibility Training	Court Staff	20
	2024	(ECT_DAT_2024)	Court of India in	For Visually Challenged court		
			coordination with	staff		
			Karnataka Judicial			
			Academy			
188	27.07.2024 -	eCommittee	Gujarat state Judicial	e-Courts Phase III Regional	Judicial officers	121
	28.07.2024		Academy	Cluster Workshop		
189	20.07.2024	ECT_7_2024	Tripura Judicial	Ecourt Programme at Taluka /	Advocate / Advocate	46
			Academy	Village)	Clerk	
190	14.07.2024	ECT-4-2024	Tripura Judicial	eCourts Programme at	Advocate &	50
			Academy	district headquarters	Advocate Clerks	

191	28.07.2024	ECT_6_2024	Tripura Judicial	Training Programme on	High Court	35
171	28.07.2024	EC1_6_2024	•	Digitization at High Court	Digitization	33
			Academy	Level.	õ	
100					Officials/ Staffs	07
192	14.07.2024	ECT_7_2024/	Chhattisgarh State	eCourts programme/	Advocate &	37
		ECT_12_2024	Judicial Academy	computer skill enhancement	Advocate Clerks	
				programme		
193	07.07.2024	ECT_8_2024	Uttarakhand Judicial	Refresher Programme for	Court Staffs,	100
			And Legal Academy,	Court Staffs & N Step	Administrative	
			Bhowali, District	Training for Administrative	head, Nazarat	
			Nainital	head, Nazarat Employees,	Employees, Process	
				Process Server and other	Server and other	
				Class-III Employees	Class-III Employees	
194	27.07.2024	ECT_07_2024	Madhya Pradesh State	eCourts Programme for	Advocates/Advocate	3,373 views
			Judicial Academy	Advocates/Advocate Clerks of	Clerks of District	
				District Judiciary	Judiciary	
195	12.07.2024	ECT_08_2024	Sikkim Judicial	eCourts Programme for	Administrative	61 views
			Academy	Administrative Heads,	Heads, Nazarat and	
				Nazarat and Process Servers	Process Servers	
196	15.07.2024	-	Rajasthan High Court	VC Hearings through CISCO	hands-on training	13
			Jaipur Bench	Webex	was imparted by	
					Technical Team to	
					Court Staff	
197	31.07.2024	ECT_18_2024	WBJA	ICT & eCourts Induction	Newly recruited	39
				Programme for the newly	Direct District	
				recruited Direct District	Judges	
				Judges		
198	July	-	Orissa High Court	Training on "Standard	Civil Court Staff	214
				Operating Procedure (SOP)		
				for creating Accessible Court		
				documents		
199	20.07.2024	ECT_07_2024	Sikkim Judicial	eCourts Programme for Bar	Bar Members and	94 views
			Academy	Members and Clerks	Clerks	
200	27.07.2024	Despatch of	High Court of Kerala	A demo session for explaining	Officials of the	57
		judgments and		the workflow for despatch of	Despatch Section,	
		communications		judgments and	Filing Section	
		to Courts in the		communications to Courts in	(Petitions) and all	
		District Judiciary		District Judiciary	Judicial Sections	
		- Training No. 1			,	
201	27.07.2024	ECT_14_2024	Chandigarh Judicial	Cyber Laws and Appreciation	Iudicial Officers	83
201		201_11_2021	Academy	& Handling of Digital	Juneia Onicers	00
			reduciny	Evidence"		
				Lyidence		

202	13.07.2024	ECT_14_2024	Chandigarh Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence''	Judicial Officers	44
203	25.07.2024 & 26.07.2024	-	Delhi High Court	Digital Signature Training	For all the Stenographers	346
204	24.07.2024	ECT_07_2024	Delhi High Court	E-Courts Training Programme	Advocates & Advocate Clerks	21
205	03.08.2024	ECT_04_2024	Madhya Pradesh State Judicial Academy	eCourts Programme for Advocates/Advocate Clerks of District Judiciary	Advocates/Advocate Clerks of District Judiciary	1,439 views
206	04.08.2024	ECT_12_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at District- Pithoragarh under E-Committee Special Drive & Outreach Programme	Advocates/Advocate Clerk	51
207	01-08-2024 / 02-08-2024	ECT_18_2024	WBJA	ICT & eCourts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	39
208	05-08-2024/ 07-08-2024	ECT_14 2024	WBJA	Cyber Laws and Appreciation & Handling of Digital Evidence"	Newly promoted District Judge (Entry Level) Officers	39
209	17-08-2024	ECT_07_2024	Tripura Judicial Academy	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	51
210	19-08-2024	ECT_17_2024	Tripura Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	newly recruited Civil Judges	16
211	24-08-2024	ECT_5_2024	Tripura Judicial Academy	Programme for Court Managers and Administrative Head Staff of District Judiciary	Court Staff from the rank of Senior Sheristadar/ Sheristadar, OS, Head Clerk and Staff engaged in CIS Data Entry	47
212	16.08.2024	ECT_10_2024	Sikkim Judicial Academy	eCourts Programme for Technical Staff	Technical Staff	105 views
213	24-08-2024	ECT_14_2024	Chandigarh Judicial Academy	CYBER LAWS AND Appreciation and	Judicial Officers	86

				HANDLING OF DIGITAL		
				EVIDENCE		
214	11.08.24	ECT_15_2024	Judicial Academy	Refresher programme for	High Court Staffs	60
			Jharkhand	Registry Staffs of High Courts		
215	17-08-2024	ECT_07_2024	Tripura Judicial	Advocate/ Advocate Clerk	Advocate &	48
			Academy	E-Courts Programme at	Advocate Clerks	
				Taluka/Village		
216	17-8-2024	ECT_8_2024	High Court of	Refresher Programme &	Staffs of District	25
			Meghalaya	NSTEP Training for court	Council Court	
				staff	KHADC Shillong	
					JHADC Jowai,	
					GHADC Tura	
217	17-8-2024	ECT_9_2024	High Court of	Refresher programme for	Court staff of	25
			Meghalaya	court staff through online	district court to be	
			0 7	mode	nominated at	
					District level	
218	17-8-2024	ECT_13_2024	High Court of	Computer Skill enhancement	Judicial officers of	13
	17 0 2021	101_10_2021	Meghalaya	Programme- Level I & II	District Judiciary	10
			wiegnalaya		(All cader)	
219	25-8-2024	ECT 12 2024	Chhattiagach State	Computer Skill enhancement	Advocates/Advocate	38
219	25-8-2024	ECT_12_2024	Chhattisgarh State			38
			Judicial	Programme-Level I & II for	Clerk	
			Durg)	District- Pithoragarh under		
				E-Committee Special Drive &		
				Outreach Programme		
220	04-08-2024	ECT_13_2024	Chhattisgarh State	Computer Skill enhancement	Judicial officers of	68
			Judicial Academy	Programme- Level I & II	District Judiciary	
					(All cader)	
221	04-08-2024	ECT_16_2024	Chhattisgarh State	Live Streaming of Court	staff of all district	68
			Judicial Academy	Proceedings	and sub-divisional	
					courts	
222	25-8-2024	ECT_07_2024	Chhattisgarh State	Advocate/ Advocate Clerk	Advocate &	12
			Judicial Academy	E-Courts Programme at	Advocate Clerks	
				Taluka/Village		
223	23.08.2024	ECT_11_2024	Sikkim Judicial	eCourts Programme for	Technical Staff &	130 views
			Academy	Technical Staff & Officers of	Officers of District	
				District Judiciary	Judiciary	
224	25-8-2024	ECT_12_2024	Chhattisgarh State	Computer Skill enhancement	Advocates/Advocate	29
			Judicial	Programme-Level I & II for	Clerk	
			Academy(District Court	Advocates/Advocate Clerk at		

				E-Committee Special Drive &		
				Outreach Programme		
225	08-09-2024	ECT_8_2024	Tripura Judicial	Refresher Programme for	Court Staffs,	62
			Academy	Court Staffs & N Step	Administrative	
				Training for Administrative	head, Nazarat	
				head, Nazarat Employees,	Employees, Process	
				Process Server and other	Server and other	
				Class-III Employees	Class-III Employees	
226	28-09-2024	ECT_14 2024	Chandigarh State	Cyber Laws and Appreciation	Judicial Officers	67
			Judicial Academy	& Handling of Digital		
				Evidence"		
227	28-09-2024	ECT_9_2024	Chandigarh State	Refresher programme for	Court staff of	6082
			Judicial Academy	court staff through online	district court to be	
				mode	nominated at	
					District level	
228	29-09-2024	ECT_6_2024	Uttarakhand Judicial	Training Programme on	High Court	52
			And Legal Academy,	Digitization at High Court	Digitization	
			Bhowali, District	Level	Officials/ Staffs	
		Nainital				
229	14-09-2024	ECT_6_2024	Chandigarh State	Training Programme on	High Court	40
			Judicial Academy	Digitization at High Court	Digitization	
				Level	Officials/ Staffs	
230	08.09.2024	ECT_12_2024	Uttarakhand Judicial	Computer Skill enhancement	for	62
			And Legal Academy,	Programme-Level I & II for	Advocates/Advocate	
			Bhowali, District	Advocates/Advocate Clerk at	Clerk	
			Nainital	Rishikesh, District- Dehradun		
				under E-Committee Special		
				Derive & Outreach		
				Programme		
231	13-9-2024	ECT_10_2024	High Court of	Programme for Technical	Technical Staffs/NIC	22
			Meghalaya	staffs of High Courts	coordinators at HC	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, LAN		
				connections etc		
232	03-09-2021	ECT-4-2024	JTRI, Allahabad, UP	Advocate/ Advocate Clerk	Newly Appointed	65
				ECourts Programme At	Advocate/ Advocate	

233	06.09.2024	ECT_16_2024	Rajasthan State Judicial	eCourt Programme at All	Judicial Officers	2,332 views
			Academy Jodhpur	District Headquarters for		
				Judicial Officers		
34	22.09.2024	ECT_6_2024	Judicial Academy	Training Programme on	High Court	48
			Jharkhand	Digitization at High Court	Digitization	
				Level under E-Committee	Officials/ Staffs	
				Special Drive & Outreach		
				Programmes		
235	August &	ECT-4-2024	Maharashtra Judicial	Advocate/Advocate Clerk	Newly Appointed	4196
	September		Academy	Ecourts Programme under	Advocate/ Advocate	
				E-Committee Special Drive &	Clerk	
				Outreach Programmes		
36	August &	ECT_6_2024	Maharashtra Judicial	Training Programme on	High Court	15488
	September		Academy	Digitization at High Court	Digitization	
				Level under E-Committee	Officials/ Staffs	
				Special Drive & Outreach		
				Programmes		
37	August &	ECT_12_2024	Maharashtra Judicial	Computer Skill enhancement	for	4092
	September		Academy	Programme-Level I & II for	Advocates/Advocate	
				Advocates/Advocate Clerk	Clerk	
				under E-Committee Special		
				Derive & Outreach		
				Programme		
38	12.09.2024	ECT_14_2024	WBJA	Cyber Laws and Appreciation	Judicial Officers	32
				& Handling of Digital		
				Evidence"		
39	19.09.2024 &	ECT_13_2024	WBJA	Computer Skill enhancement	Judicial officers of	32
	20.09.2024			Programme- Level I & II	District Judiciary	
					(All cader)	
.40	11.09.2024 &	ECT_10_2024	Delhi Judicial Academy	Programme for Technical	Technical staffs of	15
	12.09.2024			staffs of High Courts	High Courts	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, LAN		
				connections etc		
.41	25.09.2024	ECT_11_2024	Delhi Judicial Academy	Programme for Technical	Technical	52
				staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				mannee, Data	rammustrator	

		F		VC equipment, Lan		
				connections, etc		
242	28.09.2024	ECT_12_2024	Judicial Academy	Computer Skill enhancement	for	261
242	28.09.2024	EC1_12_2024	Assam	Programme-Level I & II for	Advocates/Advocate	201
			Assam	Advocates/Advocate Clerk	Clerk	
				· ·	Clerk	
				under E-Committee Special		
				Derive & Outreach		
				Programme	1	
243	28.09.2024	ECT_04_2024	Judicial Academy	Advocate/Advocate Clerk	for	261
			Assam	Ecourts Programme under	Advocates/Advocate	
				E-Committee Special Drive &	Clerk	
				Outreach Programmes		
244	30.09.2024	ECT_04_2024	Judicial Academy	Advocate/Advocate Clerk	for	288
			Assam	Ecourts Programme under	Advocates/Advocate	
				E-Committee Special Drive &	Clerk	
				Outreach Programmes		
245	14.09.2024	ECT_06_2024	Judicial Academy	Training Programme on	High Court	40
			Assam	Digitization at High Court	Digitization	
				Level under E-Committee	Officials/ Staffs	
				Special Drive & Outreach		
				Programmes		
246	30.08.2024/	ECT_14_2024	Gujarat state Judicial	Cyber Laws and Appreciation	Judicial Officers	66
	01.09.2024		Academy	& Handling of Digital		
				Evidence"		
247	06.09.2024,	ECT_17_2024	Gujarat state Judicial	ICT & eCourts Induction	newly recruited Civil	13
	19.09.2024 &		Academy	Programme for the newly	Judges	
	25.09.2024			recruited Civil Judges		
248	21.09.2024	ECT_15_2024	Gujarat state Judicial	Refresher programme for	High Court Staffs	33
			Academy	staff of the registry of High		
				Courts		
249	12.09.2024	ECT_04_2024	Himachal Pradesh	Advocate/Advocate Clerk	for	52
			Judicial Academy	Ecourts Programme under	Advocates/Advocate	
				E-Committee Special Drive &	Clerk	
				Outreach Programmes		
250	16.09.20214 &	ECT_08_2024	Himachal Pradesh	Refresher Programme &	Staffs of District	30
	17.09.2024		Judicial Academy	NSTEP Training for court	Court	
				staff		
251	23.09.2024 &	ECT_09_2024	Himachal Pradesh	Refresher programme for	Court staff of	30
	24.09.2024		Judicial Academy	court staff through online	district court to be	
			,	mode	nominated at	
					District level	

252	29.09.2024	ECT_10_2024	Judicial Academy	Programme for Technical	Technical staffs of	22
			Jharkhand	staffs of High Courts	High Courts	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, LAN		
				connections etc		
253	18.09.2024 &	ECT_14_2024	Karnataka Judicial	Cyber Laws and Appreciation	Judicial Officers	30
	20.09.2024		Academy	& Handling of Digital		
				Evidence"		
254	28.09.2024	ECT_14_2024	Karnataka Judicial	Cyber Laws and Appreciation	Judicial Officers	32
			Academy	& Handling of Digital		
				Evidence"		
255	03.09.2024	ECT_04_2024	Allahabad	Advocate/Advocate Clerk	for	65
				Ecourts Programme under	Advocates/Advocate	
				E-Committee Special Drive &	Clerk	
				Outreach Programmes		
256	27.09.2024	ECT_03_2024	Kerala Judicial Academy	Master Trainer Programme	for newly inducted	46
				for New Master Trainers	Judicial Officer	
					Master Trainers	
257	13.09.2024	ECT_10_2024	Meghalaya State	Programme for Technical	Technical staffs of	24
			Judicial Academy	staffs of High Courts	High Courts	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, LAN		
				connections etc		
258	21.09.2024	ECT_08_2024	Odisha Judicial	Refresher Programme &	Staffs of District	850
			Academy	NSTEP Training for court	Court	
				staff		
259	21.09.2024	ECT_11_2024	Odisha Judicial	Programme for Technical	Technical	40
			Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
260	14.09.2024	ECT_06_2024	Chandigarh Judicial	Training Programme on	High Court	40
			Academy	Digitization at High Court	Digitization	

				Special Drive & Outreach		
				Programmes		
261	28.09.2024	ECT_09_2024	Chandigarh Judicial	Refresher programme for	Court staff of	6082
201	28.09.2024	LC1_0/_2024	Academy	court staff through online	district court to be	0082
			Academy	mode	nominated at	
				lilode	District level	
2/2	22.00.2024	ECT 14 0004				(7
262	28.09.2024	ECT_14_2024	Chandigarh Judicial	· · ·	Judicial Officers	67
			Academy	& Handling of Digital		
				Evidence"		
263	09.09.2024	ECT_07_2024	RSJA	Advocate/ Advocate Clerk	Advocate &	1850
				E-Courts Programme at	Advocate Clerks	
				Taluka/Village		
264	06.09.2024	ECT_16_2024	RSJA	online eCourt Programme at	Judicial officers in	2196
				all District Headquarters	all courts	
265	21.09.2024	ECT_12_2024	Sikkim Judicial	Computer Skill enhancement	for	20
			Academy	Programme-Level I & II for	Advocates/Advocate	
				Advocates/Advocate Clerk	Clerk	
				under E-Committee Special		
				Derive & Outreach		
				Programme		
266	16.11.2024	ECT_13_2024	Sikkim Judicial	Computer Skill enhancement	Judicial officers of	12
			Academy	Programme- Level I & II	District Judiciary	
					(All cader)	
267	29.9.2024	ECT_10_2024	Judicial Academy	Programme for Technical	Technical staffs of	22
			Jharkhand	staffs of High Courts	High Courts	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, LAN		
				connections etc		
268	21.09.2024	ECT_06_2024	Andhra Pradesh Iudicial	Training Programme on	High Court	50
			Academy	Digitization at High Court	Digitization	
			,	Level under E-Committee	Officials/ Staffs	
				Special Drive & Outreach	June of the other other other of the other	
				Programmes		
269	21.09.2024	ECT_10_2024	Andhra Pradach Indicial	Programme for Technical	Technical staff and	20
207	21.07.2024	LC1_10_2024	Andhra Pradesh Judicial Academy	-	NIC Co-ordinator	20
			Асадету	staffs of High Courts	NIC Co-ordinator	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		

024 ECT_15_2024 024 ECT_04_2024	Andhra Pradesh Judicial Academy	VC equipment, LAN connections etc Refresher programme for staff of the registry of High Courts	High Court Staffs	60
		Refresher programme for staff of the registry of High	High Court Staffs	60
		staff of the registry of High	High Court Staffs	60
024 ECT_04_2024	Academy			
024 ECT_04_2024		Courts		
024 ECT_04_2024		o o un to		
	Andhra Pradesh Judicial	Advocate/Advocate Clerk	Advocates/Advocate	808
	Academy	Ecourts Programme under	Clerk	
		E-Committee Special Drive &		
		Outreach Programmes		
ECT_07_2024	Judicial Academy	Advocate/ Advocate Clerk	Advocate &	80
	Jharkhand	E-Courts Programme at	Advocate Clerks	
		Taluka/Village		
ECT_9_2024	Tripura Judicial	Refresher programme for	Court staff of	53
	Academy	court staff through online	district court to be	
		mode	nominated at	
			District level	
ECT_9_2024	Judicial Academy	Refresher Programme for	Court Staffs	22
	Jharkhand	Court Staffs under		
		E-Committee Special Drive &		
		Outreach Programmes		
ECT_9_2024	Judicial Academy	Refresher Programme for	Court Staffs	1015
	Jharkhand	Court Staffs under		
		E-Committee Special Drive &		
		Outreach Programmes		
.024 & ECT_14_2024	Maharashtra Judicial	Cyber Laws and Appreciation	Judicial Officers	105
.024	Academy	& Handling of Digital		
		Evidence"		
ECT_12_2024	Delhi Judicial Academy	Computer Skill enhancement	for	92
.024		Programme-Level I & II for	Advocates/Advocate	
		Advocates/Advocate Clerk	Clerk	
		under E-Committee Special		
		Derive & Outreach		
		Programme		
ECT_07_2024	Madhya Pradesh State	eCourts Programme for	Advocates/Advocate	826 views
	Judicial Academy	Advocates/Advocate Clerks of		
		District Judiciary		
024 ECT 12 2024	Sikkim Judicial	District Judiciary Computer Skill enhancement	for	93 views
024 ECT_12_2024		Computer Skill enhancement		93 views
024 ECT_12_2024	Sikkim Judicial Academy		for Advocates/Advocate Clerk	93 views
	2024 ECT_9_2024 2024 ECT_9_2024 2024 ECT_9_2024 2024 ECT_9_2024 2024 & ECT_14_2024 2024 & ECT_12_2024 2024 & ECT_12_2024	Jharkhand2024ECT_9_2024Tripura Judicial Academy2024ECT_9_2024Judicial Academy Jharkhand2024ECT_9_2024Judicial Academy Jharkhand2024 & 2024 & 	2024ECT_07_2024Judicial Academy JharkhandAdvocate/ Advocate Clerk E-Courts Programme at Taluka/Village2024ECT_9_2024Tripura Judicial AcademyRefresher programme for court staff through online mode2024ECT_9_2024Judicial Academy JharkhandRefresher Programme for Court staff through online mode2024ECT_9_2024Judicial Academy JharkhandRefresher Programme for Court Staffs under E-Committee Special Drive & Outreach Programmes2024ECT_9_2024Judicial Academy JharkhandRefresher Programme for Court Staffs under E-Committee Special Drive & Outreach Programmes2024 &ECT_14_2024Maharashtra Judicial AcademyCyber Laws and Appreciation & Handling of Digital Evidence"2024 &ECT_12_2024Delhi Judicial Academy AcademyComputer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk under E-Committee Special Derive & Outreach Programme	2024ECT_07_2024Judicial Academy JharkhandAdvocate/Advocate Clerk E-Courts Programme at Taluka/VillageAdvocate Clerks2024ECT_9_2024Tripura Judicial AcademyRefresher programme for court staff through online modeCourt staff of district court to be nominated at District level2024ECT_9_2024Judicial Academy JharkhandRefresher Programme for Court staff sunder E-Committee Special Drive & Outreach ProgrammesCourt Staffs2024ECT_9_2024Judicial Academy JharkhandRefresher Programme for Court Staffs under E-Committee Special Drive & Outreach ProgrammesCourt Staffs2024ECT_9_2024Judicial Academy JharkhandRefresher Programme for Court Staffs under E-Committee Special Drive & Outreach ProgrammesCourt Staffs2024 & 2024ECT_14_2024Maharashtra Judicial AcademyCyber Laws and Appreciation & Handling of Digital Evidence"Judicial Officers2024 & 2024 & 2024ECT_12_2024Delhi Judicial Academy AcademyComputer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk under E-Committee Special Derive & Outreach Programmefor Advocates/Advocate Clerk

				Derive & Outreach		
				Programme		
280	03.10.2024	ECT_08_2024	Judicial Academy	Refresher Programme for	Court Staffs,	379
200	00.10.2021		Assam	Court Staffs & N Step	Administrative	017
			135411	Training for Administrative	head, Nazarat	
				head, Nazarat Employees,	Employees, Process	
					Server and other	
				Process Server and other		
				Class-III Employees	Class-III Employees	
281	09.10.2024	ECT_14_2024	Judicial Academy	Cyber Laws and Appreciation	Judicial Officers	27
			Assam	& Handling of Digital		
				Evidence"		
282	24.10.2024 &	ECT_03_2024	Judicial Academy	Master Trainer Programme	for newly inducted	21
	25.10.2024		Assam	for New Master Trainers	Judicial Officer	
					Master Trainers	
283	26.10.2024	ECT_03_2024	Judicial Academy	Master Trainer Programme	for newly inducted	63
			Assam	for New Master Trainers	Judicial Officer	
					Master Trainers	
284	04.10.2024 &	ECT_08_2024	Himachal Pradesh	Refresher Programme &	Staffs of District	30
	05.10.2024		Judicial Academy	NSTEP Training for court	Court	
				staff		
285	14.10.2024 &	ECT_09_2024	Himachal Pradesh	Refresher programme for	Court staff of	30
	15.10.2024		Judicial Academy	court staff through online	district court to be	
				mode	nominated at	
					District level	
286	25.10.2024 &	ECT_12_2024	Himachal Pradesh	Computer Skill enhancement	for	29
	26.10.2024		Judicial Academy	Programme-Level I & II for	Advocates/Advocate	
				Advocates/Advocate Clerk	Clerk	
				under E-Committee Special		
				Derive & Outreach		
				Programme		
287	28.10.2024 to	ECT_14_2024	Karnataka Judicial	Cyber Laws and Appreciation	Judicial Officers	30
	30.10.2024		Academy	& Handling of Digital		
			,	Evidence"		
288	03.10.2024	ECT_03_2024	Kerala Judicial Academy	Master Trainer Programme	for newly inducted	44
				for New Master Trainers	Judicial Officer	
				ior new master framers	Master Trainers	
200	00 10 2024	ECT 02 2024	Karala Judicial Acad	Mostor Troiner Dreaman		20
289	09.10.2024	ECT_03_2024	Kerala Judicial Academy	Master Trainer Programme	for newly inducted	38
				for New Master Trainers	Judicial Officer	
					Master Trainers	

290	04.10.2024	ECT_17_2024	Meghalaya State	ICT & eCourts Induction	newly recruited Civil	1
			Judicial Academy	Programme for the newly	Judges	
			, , ,	recruited Civil Judges		
291	30.10.2024	ECT_08_2024	Meghalaya State	Refresher Programme &	Staffs of District	
			Judicial Academy	NSTEP Training for court	Court	
			,	staff		15
292	30.10.2024	ECT_09_2024	Meghalaya State	Refresher programme for	Court staff of	
			Judicial Academy	court staff through online	district court to be	
			,	mode	nominated at	
					District level	
293	30.10.2024	ECT_04_2024	Meghalaya State	Advocate/Advocate Clerk	for	10
			Judicial Academy	Ecourts Programme under	Advocates/Advocate	
			,,	E-Committee Special Drive &		
				Outreach Programmes		
294	3rd week of	ECT_07_2024	Chandigarh Judicial	Advocate/ Advocate Clerk	Advocate &	561
271	October		Academy	E-Courts Programme at	Advocate Clerks	501
	October		heademy	Taluka/Village	Advocate Clerks	
205	23.10.2024 &	ECT 10 2024	RSJA	Programme for Technical	Technical staffs of	100
295		ECT_10_2024	KSJA	Ŭ		100
	24.10.2024			staffs of High Courts	High Courts	
				Hardware & software		
				maintenance, Data		
				Replication, Data monitoring,		
				VC equipment, LAN		
	-			connections etc		
296		ECT_11_2024	RSJA	Programme for Technical	Technical	
				staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
297	17.10.2024	ECT	RSJA	online Training cum Briefing	Technical staffs of	80
				Session of Second Quarterly	High Courts	
				Workshop		
298	06.10.2024	ECT_9_2024	Uttarakhand Judicial	Refresher programme for	Court staff of	43
			And Legal Academy,	court staff through online	district court to be	
			Bhowali, District	mode	nominated at	
			Nainital		District level	
299	06.10.2024	ECT_6_2024	Uttarakhand Judicial	Training Programme on	High Court	65
			And Legal Academy,	Digitization at High Court	Digitization	
				Level	Officials/ Staffs	

			Bhowali, District Nainital			
300	20.10.2024	ECT_6_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Training Programme on Digitization at High Court Level	High Court Digitization Officials/ Staffs	73
301	27.10.2024	ECT_4_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Advocate/ Advocate Clerk ECourts Programme At District Headquarters	Newly Appointed Advocate/ Advocate Clerk	24
302	19.10.2024	ECT_12_2024	Chhattisgarh state judicial academy (Kanker)	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at Rishikesh, District- Dehradun under E-Committee Special Derive & Outreach Programme	for Advocates/ Advocate Clerk	33
303	19.10.2024	ECT_7_2024	Chhattisgarh state judicial academy (Kanker)	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	16
304	19.10.2024	ECT_12_2024	Chhattisgarh state judicial academy (Jashpur)	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at Rishikesh, District- Dehradun under E-Committee Special Derive & Outreach Programme	for Advocates/Advocate Clerk	29
305	19.10.2024	ECT_7_2024	Chhattisgarh state judicial academy (Jashpur)	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	12
306	05.10.2024	ECT_14_2024	Andhra Pradesh Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Civil Judges(Junior Division)	83
307	17.11.2024	ECT_10_2024	Tripura Judicial Academy	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical staffs of High Courts	32

308	24.11.2024	ECT_12_2024	Tripura Judicial	Computer Skill enhancement	Advocates/Advocate	35
			Academy	Programme-Level I & II for	Clerks	
			,	Advocates/Advocate Clerks		
				under E-Committee Special		
				Derive & Outreach		
				Programme		
309	12.11.2024	ECT_14_2024	WBJA	Cyber Laws and Appreciation	Iudicial Officers	15
				& Handling of Digital	,	
				Evidence"		
310	19.11.2024	ECT_13_2024	WBJA	Computer Skill enhancement	Judicial officers of	15
				Programme- Level I & II	District Judiciary	
					(All cader)	
311	21.11.2024	ECT_13_2024	WBJA	Computer Skill enhancement	Judicial officers of	15
				Programme- Level I & II	District Judiciary	
				0	(All cader)	
312	22.11.2024	ECT_13_2024	WBJA	Computer Skill enhancement	Judicial officers of	15
				Programme- Level I & II	District Judiciary	
				0	(All cader)	
313	20.11.2024	ECT_14_2024	Delhi Judicial Academy	Cyber Laws and Appreciation	Judicial Officers	82
				& Handling of Digital		
				Evidence"		
314	06.11.2024	ECT_13_2024	Delhi Judicial Academy	Computer Skill enhancement	Judicial officers of	149
				Programme- Level I & II	District Judiciary	
					(All cader)	
315	02.11.2024	ECT_07_2024	Judicial Academy	Advocate/ Advocate Clerk	Advocate/ Advocate	102
			Assam	E-Courts Programme at	Clerk	
				Taluka/Village		
316	02.11.2024	ECT_12_2024	Judicial Academy	Computer Skill enhancement	Advocates/Advocate	102
			Assam	Programme-Level I & II for	Clerks	
				Advocates/Advocate Clerks		
				under E-Committee Special		
				Derive & Outreach		
				Programme		
317	09.11.2024	ECT_14_2024	Judicial Academy	Cyber Laws and Appreciation	Judicial Officers	54
			Assam	& Handling of Digital		
				Evidence"		
318	13.11.2024	ECT_08_2024	Judicial Academy	Refresher Programme for	Court Staffs,	16
			Assam	Court Staffs & N Step	Administrative	
				Training for Administrative	head, Nazarat	
				head, Nazarat Employees,	Employees, Process	

				Process Server and other	Server and other	
				Class-III Employees	Class-III Employees	
319	14.11.2024	ECT_08_2024	Judicial Academy	Refresher Programme for	Court Staffs	16
			Assam	Court Staffs		
320	16.11.2024	ECT_08_2024	Judicial Academy	Refresher Programme for	Court Staffs,	33
			Assam	Court Staffs & N Step	Administrative	
				Training for Administrative	head, Nazarat	
				head, Nazarat Employees,	Employees, Process	
				Process Server and other	Server and other	
				Class-III Employees	Class-III Employees	
321	17.11.2024	ECT_09_2024	Judicial Academy	Refresher Programme for	Court Staffs	28
			Assam	Court Staffs		
322	14.11.2024	ECT_09_2024	Judicial Academy	Refresher Programme for	Court Staffs	16
			Assam	Court Staffs		
323	30.11.2024	ECT_13_2024	Judicial Academy	Computer Skill enhancement	Judicial officers of	29
			Assam	Programme- Level I & II	District Judiciary	
					(All cader)	
324	11.11.2024 &	ECT_08_2024	Himachal Pradesh	Refresher Programme for	Court Staffs,	30
	12.11.2024		Judicial Academy	Court Staffs & N Step	Administrative	
				Training for Administrative	head, Nazarat	
				head, Nazarat Employees,	Employees, Process	
				Process Server and other	Server and other	
				Class-III Employees	Class-III Employees	
325	19.11.2024 to	ECT_14_2024	Karnataka Judicial	Cyber Laws and Appreciation	Judicial Officers	30
	21.10.2024		Academy	& Handling of Digital		
				Evidence"		
326	11.11.2024 &	ECT_14_2024	Kerala Judicial Academy	Master Trainer Programme	for newly inducted	45
	12.11.2024			for New Master Trainers	Judicial Officer	
					Master Trainers	
327	25.11.2024 &	ECT_14_2024	Kerala Judicial Academy	Master Trainer Programme	for newly inducted	40
	26.11.2024			for New Master Trainers	Judicial Officer	
					Master Trainers	
328	11.11.2024 to	ECT_17_2024	Tamil Nadu State	ICT & eCourts Induction	newly recruited Civil	71
	15.11.2024		judicial Academy	Programme for the newly	Judges	
				recruited Civil Judges		
329	24.11.2024	ECT_11_2024	Tamil Nadu State	Programme for Technical	Technical	110
			judicial Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	

-	r	1			1	
				VC equipment, Lan		
				connections, etc		
330	25.11.2024 to	ECT_17_2024	Tamil Nadu State	ICT & eCourts Induction	newly recruited Civil	70
	29.11.2024		judicial Academy	Programme for the newly	Judges	
				recruited Civil Judges		
331	25.11.2024 to	ECT_18_2024	Tamil Nadu State	ICT & eCourts Induction	Newly recruited	6
	29.11.2024		judicial Academy	Programme for the newly	Direct District	
				recruited Direct District	Judges	
				Judges		
332	30.11.2024	ECT_09_2024	Tamil Nadu State	Refresher programme for	Court staff of	4000
			judicial Academy	court staff through online	district court to be	
				mode	nominated at	
					District level	
333	November, 2024	ECT_03_2024	Manipur Judicial	Master Trainer Programme	Nominated New	
			Academy	for New Master trainers	Master trainers	
334	November, 2024	ECT_06_2024	Manipur Judicial	Training Programme on	High Court	
001	100000000000000000000000000000000000000	101_00_2021	Academy	Digitization at High Court	Digitization	
			readenity	Level	Officials/ Staffs	
335	November, 2024	ECT_08_2024	Manipur Judicial	Refresher Programme &	Staffs of District	
333	November, 2024	EC1_08_2024	-	NSTEP Training for court	Council Court	57
			Academy	° °		51
				staff	KHADC Shillong	
					JHADC Jowai,	
					GHADC Tura	
336	November, 2024	ECT_09_2024	Manipur Judicial	Refresher Programme for	Court staff of	
			Academy	Court Staffs for District	district court to be	
					nominated at	
					District level	
337	16.11.2024	ECT_06_2024	Odisha Judicial	Training Programme on	High Court	30
			Academy	Digitization at High Court	Digitization	
				Level	Officials/ Staffs	
338	17.11.2024	ECT_12_2024	Odisha Judicial	Computer Skill enhancement	Advocates/Advocate	750
			Academy	Programme-Level I & II for	Clerks	
				Advocates/Advocate Clerks		
339	13.11.2024	ECT_05_2024	RSJA	Programme for court	Administrative head	
				managers & Administrative	staff & court	
				head staffs of District	managers from every	
				Judiciary	district	
340		ECT_11_2024	RSJA	Programme for Technical	Technical	104
510	13.11.2024		10,11	staffs of District Courts	Staffs/District	101
				Hardware & software	System	
					System	
				maintenance, Data		

	1	i		I		1
				Replication, Data monitoring,	Administrator/	
				VC equipment, Lan	System Officers	
				connections, etc		
341	16.11.2024	ECT_13_2024	Sikkim Judicial	Computer skill enhancement	Judicial Officers	12
			Academy	level I and II		
342	23.11.2024	ECT_12_2024	Madhya Pradesh State	Computer Skill Enhancement	Advocates/Advocate	1,402 views
			Judicial Academy	Programme for	Clerks	
				Advocates/Advocate Clerks		
343	30.11.2024	ECT_4_2024	Telangana State Judicial	Advocate/ Advocates eCourt	Advocates/Advocate	21
			Academy	programme at district	Clerks	
				headquarters		
344	30.11.2024	ECT_11_2024	Telangana State Judicial	Programme for Technical	Technical	914
			Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
345	17.11.2024	ECT_7_2024	UJALA	Advocate/ Advocate Clerk	Advocate &	29
545	17.11.2024	EC1_7_2024	UJALA	E-Courts Programme at	Advocate Clerks	29
				Taluka/Village	Advocate Clerks	
246	45 44 000 4/	ECE 47 0004		, , , , , , , , , , , , , , , , , , ,	C' 'I I I (I '	40
346	15.11.2024/	ECT_17_2024		ICT & eCourts Induction	Civil Judges(Junior	40
	16.11.2024		Academy	Programme for the newly	Division)	
				recruited Civil Judges		
347	15.11.2024/	ECT_18_2024		ICT & eCourts Induction	Newly recruited	4
	16.11.2024		Academy	Programme for the newly	Direct District	
				recruited Direct District	Judges	
				Judges		
348	30.11.2024	ECT_8_2024	Arunachal Pradesh,	Refresher Programme &	Administrative	24
			Judicial Academy	NSTEP Training for court	head, Nazarat,	
			Assam	staff	Process Servers	
349	22.11.2024	ECT_8_2024	Nagaland, Judicial	Refresher Programme &	Administrative	64
			Academy, Assam	NSTEP Training for court	head, Nazarat,	
				staff	Process Servers	
350	23.11.2024	ECT_9_2024	Nagaland, Judicial	Refresher Programme for	Court staff of	63
			Academy, Assam	Court Staffs for District	district court to be	
					nominated at	
					District level	
351	05.11.2024	ECT_04_2024	Himachal Pradesh	Advocate/Advocate Clerk	for	122
			Judicial Academy	Ecourts Programme	Advocates/Advocate	
			,		Clerk	

352	23.11.2024	ECT_11_2024	Telangana State Judicial	Programme for Technical	Technical	84
			Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan	·	
				connections, etc		
353	30.11.2024	ECT_03_2024	Telangana State Judicial	Master Trainer Programme	Nominated New	9
			Academy	for New Master trainers	Master trainers	
354	08.12.2024	ECT_16_2024	Tripura Judicial	eCourt Programme at all	Judicial officers of	49
			Academy	District Headquarters	the district	
355	06.12.2024	ECT_4_2024	Meghalaya Judicial	Advocate/Advocate Clerk	for	10
			Academy	Ecourts Programme	Advocates/Advocate	
					Clerk	
356	06.12.2024	ECT_8_2024 &	Meghalaya Judicial	Refresher Programme for	Court Staffs,	12
		ECT_9_2024	Academy	Court Staffs & N Step	Administrative	
				Training for Administrative	head, Nazarat	
				head, Nazarat Employees,	Employees, Process	
				Process Server and other	Server and other	
				Class-III Employees	Class-III Employees	
357	04.12.2024	ECT_15_2024	Delhi Judicial Academy	Refresher programme for	High Court Staffs	15
				staff of the registry of High		
				Courts		
358	18.12.2024	ECT_16_2024	Delhi Judicial Academy	eCourt Programme at all	Judicial officers of	114
				District Headquarters	the district	
359	01.12.2024	ECT_9_2024	Arunachal Pradesh,	Refresher Programme for	Court staff of	22
			Judicial Academy	Court Staffs for District	district court to be	
			Assam		nominated at	
					District level	
360	07.12.2024	ECT_8_2024	Arunachal Pradesh,	Refresher Programme &	Administrative	19
			Judicial Academy	NSTEP Training for court	head, Nazarat,	
			Assam	staff	Process Servers	
361	08.12.2024	ECT_9_2024	Arunachal Pradesh,	Refresher Programme for	Court staff of	26
			Judicial Academy	Court Staffs for District	district court to be	
			Assam		nominated at	
					District level	
362	09.12.2024 -	ECT_8_2024	Himachal Pradesh	Refresher Programme &	Administrative	30
	10.12.2024		Judicial Academy	NSTEP Training for court	head, Nazarat,	
				staff	Process Servers	
363	23.12.2024 -	ECT_9_2024	Himachal Pradesh	Refresher Programme for	Court staff of	30
	24.12.2024		Judicial Academy	Court Staffs for District	district court to be	

	1	1	1	Ĩ		
					nominated at	
					District level	
364	27.12.2024 -	ECT_9_2024	Himachal Pradesh	Refresher Programme for	Court staff of	30
	28.12.2024		Judicial Academy	Court Staffs for District	district court to be	
					nominated at	
					District level	
365	21.12.2024	ECT_16_2024	Judicial Academy,	eCourt Programme at all	Judicial officers of	208
			Jharkhand	District Headquarters	the district	
366	02.12.2024 -	ECT_11_2024	Karnataka Judicial	Programme for Technical	Technical	31
	03.12.2024		Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
367	16.12.2024-	ECT_11_2024	Karnataka Judicial	Programme for Technical	Technical	30
	18.12.2024		Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
368	26.12.2024 -	ECT_11_2024	Karnataka Judicial	Programme for Technical	Technical	30
	27.12.2024		Academy	staffs of District Courts	Staffs/District	
				Hardware & software	System	
				maintenance, Data	Administrator/	
				Replication, Data monitoring,	System Officers	
				VC equipment, Lan		
				connections, etc		
369	07.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk	for	108
				Ecourts Programme	Advocates/Advocate	
					Clerk	
370	11.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk	for	134
				Ecourts Programme	Advocates/Advocate	
					Clerk	
371	13.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk	for	185
				Ecourts Programme	Advocates/Advocate	
					Clerk	
372	17.12.2024	ECT_9_2024	Kerala Judicial Academy	Refresher Programme for	Court staff of	72

	İ				nominated at	
				"	District level	
373	17.12.2024	ECT_16_2024	Kerala Judicial Academy	eCourt Programme at all	Judicial officers of	15
				District Headquarters	the district	
374	18.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk	for	278
				Ecourts Programme	Advocates/Advocate	
					Clerk	
375	19.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk	for	86
				Ecourts Programme	Advocates/Advocate	
					Clerk	
376	20.12.2024	ECT_3_2024	Kerala Judicial Academy	Master Trainer Programme	for newly inducted	21
				for New Master Trainers	Judicial Officer	
					Master Trainers	
377	21.12.2024	ECT_14_2024	Kerala Iudicial Academy	Cyber Laws and Appreciation		51
			ficial function field chily	& Handling of Digital	juarenar officers	51
				Evidence"		
070	16 10 2024	ECT (2024	Maninun Indiaial	Advocate/ Advocate Clerk	Advocate &	24
378	16.12.2024,	ECT_6_2024,	Manipur Judicial			24
	17.12.2024 &	ECT_7_2024 &	Academy	E-Courts Programme at	Advocate Clerks	
	18.12.2024	ECT_9_2024		Taluka/Village		
379	07.12.2024 -	ECT_9_2024	Orissa State Judicial	Refresher Programme for	Court staff of	1039
	08.12.2024		Academy	Court Staffs for District	district court to be	
					nominated at	
					District level	
380	07.12.2024	ECT_15_2024	Sikkim Judicial	Refresher programme for	High Court Staffs	42
			Academy	staff of the registry of High		
				Courts		
381	21.12.2024	ECT_7_2024	Sikkim Judicial	Advocate/ Advocate Clerk	Advocate &	51
			Academy	E-Courts Programme at	Advocate Clerks	
				Taluka/Village		
382	22.12.2024	ECT_7_2024	UJALA	Advocate/ Advocate Clerk	Advocate &	50
				E-Courts Programme at	Advocate Clerks	
				Taluka/Village		
383	23.12.2024 -	ECT_17_2024	UJALA	ICT & eCourts Induction	newly recruited Civil	16
	24.12.2024		- ,	Programme for the newly	Judges	10
	21.12.202T			recruited Civil Judges	Judges	
20.4	December 2004	EOE 19 0004	No.1			747
384	December, 2024	ECT_13_2024	Maharashtra judicial	Computer Skill enhancement	Judicial officers of	716
			academy	Programme- Level I & II	District Judiciary	
					(All cader)	
385	01.12.2024	ECT_14_2024	Maharashtra judicial	Cyber Laws and Appreciation	Judicial Officers	129
			academy	& Handling of Digital		

386	December 2024	ECT_16_2024	Maharashtra judicial	eCourt Programme at all	Judicial officers of	440		
			academy	District Headquarters	the district			
387	09.12.2024	ECT_11_2024	Judicial Academy,	Programme for Technical	Technical	294		
			Assam	staffs of District Courts	Staffs/District			
				Hardware & software	System			
				maintenance, Data	Administrator/			
				Replication, Data monitoring,	System Officers			
				VC equipment, Lan				
				connections, etc				
388	17.12.2024	ECT_16_2024	Judicial Academy,	eCourt Programme at all	Judicial officers of	223		
			Assam	District Headquarters	the district			
389	18.12.2024 &	ECT_9_2024	Judicial Academy,	Refresher Programme for	Court staff of	509		
	19.12.2024		Assam	Court Staffs for District	district court to be			
					nominated at			
					District level			
390	06.12.2024	ECT_7_2024	Gauhati High Court,	Advocate/ Advocate clerk	Advocate &	16		
			Aizawal bench in	eCourts Programme at	Advocate Clerks			
			collaboration with	Taluka/ Village				
			judicial academy					
391	07.12.2024	ECT_15_2024	Sikkim Judicial	Refresher programme for	High Court Staffs	121 views		
			Academy	staff of the registry of High				
				Courts				
392	06.12.2024	ECT_12_2024	Gauhati High Court,	Computer skill enhancement	Advocate &	16		
			Aizawal bench in	programme level 1 & II at	Advocate Clerks			
			collaboration with	district headquarters				
			judicial academy					
Total Number (January 2024 to December 2024)								
Click here to watch the e-Committee Outreach Programmes - 2024								
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